

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 108 OF 2022**

Nandkumar Waman Pawar

Applicant

Versus

Maharashtra Industrial Development Corporation & Others

Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO. 3**

I, Suresh Sarangdhar Joshi, age 45 years, working as the Joint Director, Industrial Safety and Health, Kalyan, District: Thane, and duly authorized by Respondent No. 3, solemnly affirm and state on behalf of Respondent No. 3 (Director, Industrial Safety and Health, Mumbai) as follows:

1. As per the directions given by the Hon'ble National Green Tribunal, Western Zone Bench, Pune, dated 5<sup>th</sup> March 2025 I am submitting the survey report on behalf of Respondent no. 3, regarding illegal encroachments and additional constructions in the industrial units in Dombivali Industrial Area Phase 1 and Phase 2.

**Prayer :** Please find attached Survey report of industrial units in Dombivali Industrial Area Phase 1 and Phase 2 for perusal.

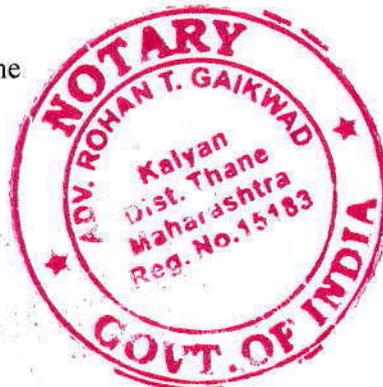
Hence this Affidavit.



(Suresh Sarangdhar Joshi)  
Joint Director,  
Industrial Safety and Health,  
Kalyan.

Place : Kalyan, Dist. Thane

Date : 24/04/2025



VERIFICATION

I, Suresh Sarangdhar Joshi, age 45 years, working as the Joint Director, Industrial Safety and Health, Kalyan District: Thane, hereby solemnly affirm on behalf of respondent no.3 that the contents of this affidavit are based on official records and information available to me, which I believe to be true and correct to the best of my knowledge.

Signed and affirmed at Mumbai on this 24<sup>th</sup> day of April, 2025.

Deponent

Suresh Sarangdhar Joshi

Joint Director, Industrial Safety and Health,

Kalyan District, Thane

Place: Kalyan

Date: 24/04/2025

Before me:

(Signature and Seal of the Notary)



25 APR 2025

SIGNED BEFORE ME

ROHANT T. GAIKWAD

B.L.S. LL.M.

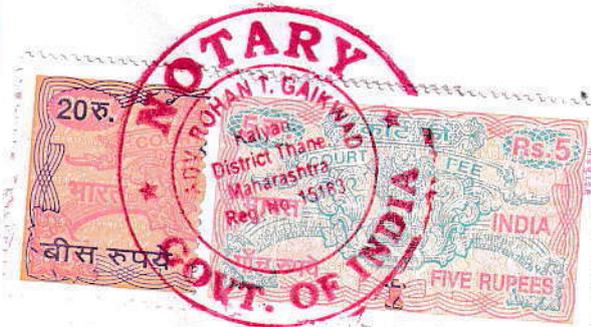
ADVOCATE & NOTARY

Government of India

Kalyan, Dist. Thane.

Reg. No. 15183

Noted & Regd. at Sr.No. 4962 of 2023



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## ORIGINAL APPLICATION NO. 108 OF 2022

Nandkumar Waman Pawar

Applicant

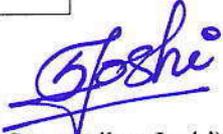
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 (Suresh Sarangdhar Joshi)  
 Joint Director,  
 Industrial Safety and Health,  
 Kalyan.

Place : Kalyan, Dist. Thane

Date : 24/04/2025

**Annexure 1**

Survey Report of the factories located in Dombivali Phase I & II regarding  
Illegal Encroachment and Additional Construction.

**Introduction:**

An Original Application regarding illegal Encroachment and Additional Construction was filed by the Applicant Mr. Nandkumar Waman Pawar on 28<sup>th</sup> November 2022 in the Hon'ble National Green Tribunal, Western Zone.

The Hon'ble National Green Tribunal has order to conduct the Survey of factories located in Dombivali MIDC regarding illegal Encroachment and Additional Construction in its order Dated 08/08/2024. The said order is at **Annexure 2**. In the said order it was mentioned that the Committee which was constituted in the matter no. 134/2021 shall conduct this survey regarding Illegal Encroachment and Additional Construction.

As the subject matter and scope of Committee constituted in OA no. 134 of 2021 and in the present matter are different the request affidavit was filed in the Hon'ble Court of NGT on 03/01/2025 to exempt the committee constituted in O.A. No. 134/2021, chaired by the Director, Industrial Safety and Health, as such actions fall beyond the scope and mandate of the said committee.

Further in the order Dated 03/01/2025 Hon'ble Tribunal has given order to conduct the survey by the Committee constituted in the OA 134 of 2021 regarding Illegal Encroachment and Additional Construction. Copy of order is attached herewith as **Annexure No. 3**. Hon'ble National Green Tribunal in its said order has directed Maharashtra Industrial Development Corporation to extend assistance required for conducting this survey. Also in the said order Hon'ble Tribunal has ordered that while conducting the survey/study of the site in question, hearing shall be given to the applicants and respondent No.5.

Accordingly Meeting of committee member Constituted under OA 134/2021 was called on 10/01/2025. Minutes of Meeting of the same is uploaded

at **Annexure No. 4**. In the said meeting it was decided to give hearing to the Complainants and Respondent No.5. Accordingly hearing was given to Applicant and Respondent no.5 i.e. Kalyan Ambernath Manufacturing Association on 14/01/2025. The said hearing was kept on hybrid mode i.e. online as well as physical presence. The Applicant Mr. Nandkumar Waman Pawar remain present physically whereas Respondent no.5 i.e. representative of Kalyan Ambernath Manufacturing Association attended the meeting online. Minutes of meeting is uploaded herewith at **Annexure no. 5**.

**Actual Survey:**

Maharashtra Industrial Development Corporation being expert and special Planning authority lead this survey. The officer from Maharashtra Industrial Development Corporation, Directorate of Industrial Safety and Health, Maharashtra Pollution Control Board and Fire Service Department conducted this survey. Seven teams were formed representing one officer from all department. In all 733 number of units located in Dombivali MIDC Phase I & II were visited to identify illegal encroachment and additional construction.

<b>Abstract of the Survey of Industrial Units / Companies of MIDC Dombivali Industrial Area as per order of Hon. NGT in the OA 108/2022</b>				
<b>Sr. No.</b>	<b>Description</b>	<b>No. of Unit in PH-I</b>	<b>No. of Unit in PH-II</b>	<b>Total No. of Unit PH-I &amp; PH-II</b>
<b>A</b>	<b>Working Industrial Units of Companies</b>			
1	Total No. of Industrial Units / Companies having only (marginal encroachment) illegal encroachment.	139	209	345
2	Total No. of Industrial Units / Companies having only Additional Construction ( Additional Construction other than Plan Approval & Excluding marginal space )	11	4	15
3	Total No. of Industrial Units / Companies having both Illegal Encroachment ( Marginal Construction ) & additional construction.	62	103	165
4	Total No. of Industrial Units / Companies having No Illegal & No additional construction	69	51	120
<b>Total of Working Units / Plots</b>		<b>281</b>	<b>364</b>	<b>645</b>
<b>B</b>	<b>Closed Units</b>			
1	Total No. of Industrial Units / Companies having only (marginal encroachment) illegal encroachment.	5	8	13
2	Total No. of Industrial Units / Companies having only Additional Construction ( Additional Construction other than Plan Approval & Excluding marginal space )	0	0	0
3	Total No. of Industrial Units / Companies having both Illegal Encroachment ( Marginal Construction ) & additional construction.	1	3	4
4	Total No. of Industrial Units / Companies having No Illegal & No additional construction	23	48	71
<b>Total Closed Units</b>		<b>29</b>	<b>59</b>	<b>88</b>
<b>Total No. of Unit Surveyed ( A + B )</b>		<b>310</b>	<b>423</b>	<b>733</b>

SURVEY REPORT OF ILLEGAL ENCROACHMENT AND ADDITIONAL CONSTRUCTION IN THE FACTORIES IN PHASE I, DOMBIVALI MIDC AREA AS PER ORDER OF HON'BLE NGT ISSUED IN O.A. 108/2022.							
SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
1	Indian Fabrics Corporation	C-19	Phase-I	7747.00 sq.m	No	Yes	Front
2	Bombay Fancy Textile Corporation embroidery	C-18	Phase-I	8000.00 sq.m	Yes	Yes	Front all site (Packing embroidery)
3	Pagayan chemicals	B-43	Phase-I	4208.00 sq.m	Yes	Yes	Front Back shed / (Proper Construction)
4	Shri Krishna Paper Box Mills	B-42	Phase-I	4625.00 sq.m	No	No	
5	Calyx Chemicals & Pharma Ltd	A-37	Phase-I	1000.00 sq.m	Yes	No	Front Side shed
6	Calyx Chemical (PMD Unit)	A-38	Phase-I	1000.00 sq.m	Yes	No	Front Side shed
7	Jay Ganesh Manohar Enterprises	A-35	Phase-I	1000.00 sq.m	Yes	No	Back side & Left Side
8	Jay Ganesh Manohar Enterprises 7506934225	A-36	Phase-I	1000.00 sq.m	Yes	No	Shed
9	Gopran Industries (Electronic Assembly)	A-32	Phase-I	1000.00 sq.m	No	No	
10	Santosh Enterprises	A-31	Phase-I	1248.00 sq.m	Yes	No	Right Side temporary Shed
11	Shripath engineering	A-111	Phase-I	1040.00 sq.m	Yes	No	Right / Left shed
12	Agarwal dyeing	A-110	Phase-I	1050.00 sq.m	Yes	No	Right side shed
13	Alok Daying and bleaching mills ltd	A-109	Phase-I	1556.00 sq.m	No	No	
14	Sudevi Industries	A-108	Phase-I	1575.00 sq.m	Yes	Yes	Right / Left / (Second Floor)
15	Fulcon Components Pvt.	A-112	Phase-I	1028.00 sq.m	Yes	No	Right / Left (front Shed)
16	Vijay Enterprises	A-115	Phase-I	1515.00 sq.m	No	No	Floor under construction
17	Jay Chemical Industries	A-113	Phase-I	1025.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided
18	Alok Daying and bleaching mills ltd	A-106	Phase-I	1486.00 sq.m	Yes	No	All side / (Boiler Open space storage)
19	Raj Co print	A-106 PT	Phase-I	686.00 sq.m	Yes	No	Left side shed
20	Gharda Chemicals Ltd	D-15	Phase-I	2500.00 sq.m	Yes	No	Back side storage
21	Avij Pharma Chemicals	A-105	Phase-I	1118.00 sq.m	No	No	

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
22	M/s. Jostars Orgotech Pvt. Ltd	A-97	Phase-I	1077 sq.m	Yes	Yes	Boiler in Marginal space / Left side construction / Basement Chemicals storage
23	M/s. Pooja Fancy Embroidery Pvt. Ltd.	A-152	Phase-I	1125.00 sq.m	Yes	No	Marginal Shed/ Toilet
24	M/s. JMV Enterprises Pvt. Ltd	A-153	Phase-I	1125.00 sq.m	No	No	
25	M/s. KSL and Industries Ltd.	A-154	Phase-I	2540.00 sq.m	No	No	Closed
26	M/s. Binayak Tax process	A-36	Phase-I	2000.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
27	M/s. Binayak Tax process	A-150	Phase-I	1125.00 sq.m	No	Yes	Toilet
28	M/s. Binayak Tax process	A-149	Phase-I	1242.00 sq.m	Yes	No	Marginal shed & Space covered with material storage & lift at main entrance
29	M/s. Colourtech calling India Pvt. Ltd.	B-37	Phase-I	2452.00 sq.m	Yes	No	Back side marginal shed
30	M/s. Jaishree Embroidery	A-148	Phase-I	1173.00 sq.m	Yes	No	Marginal Shed with material storage
31	M/s. Vinod Dying	B-38	Phase-I	3300.00 sq.m	Yes	No	Marginal Shed with material storage
32	M/s. J. K. Fabrics	A-146	Phase-I	1244.00 sq.m	Yes	No	Shed at Terrace
33	M/s. Paresh Founders & Engineers	A-145	Phase-I	1000.00 sq.m	Yes	No	Marginal shed & space covered with material storage
34	M/s. Swami Eneg works	A-144	Phase-I	1000.00 sq.m	Yes	No	Marginal shed & space covered with material storage
35	M/s. Bychem India Pvt. Ltd	A-143	Phase-I	1000.00 sq.m	Yes	No	Marginal shed at front & right
36	M/s. Raspumps Pvt. Ltd.	A-142	Phase-I	1000.00 sq.m	Yes	No	Marginal shed at front & back
37	Shan plus lifestyle	A-141	Phase-I	1000.00 sq.m	Yes	No	Terrace shed & marginal space Covered (front - फ्रंट)
38	M/s. Shanti Synthetic & Processors Pvt. Ltd.	A-138/139	Phase-I	2000.00 sq.m	Yes	No	All side marginal shed (Company Closed)
39	Shri. Mufaddal Taher Malla	A-140	Phase-I	1000.00 sq.m	Yes	No	Front side marginal shed (Company Closed)
40	M/s. Kulkarni Pumps Pvt. Ltd.	A-100	Phase-I	1000.00 sq.m	No	No	
41	M/s. Suchak Paper manufacturing co. Pvt. Ltd.	C-8/1	Phase-I	5080.00 sq.m	No	No	Closed
42	M/s. Globe Business Park	C-8	Phase-I		No	No	
43	M/s. Empress creation	A-98/99	Phase-I	2000.00 sq.m	Yes	No	Shed at Terrace & Back side encroachment
44	M/s. NIA Garments Pvt. Ltd.	D-3/D-3 Pt	Phase-I	2487.00 sq.m	No	No	

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
45	M/s. Rishap Tuff Pvt. Ltd.	A-133/134	Phase-I	2000.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
46	M/s. Rishap Tuff	C-31	Phase-I	5238.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
47	M/s. Radheshyam Textile	D-4	Phase-I	1680.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
48	Phoenex Chemicals	A-157	Phase-I	1440.00 sq.m	No	No	
49	Color Tek- Industries	A-117,118,119,120	Phase-I	6836.00 sq.m	No	No	
50	Strit light engineering corp.	A-121	Phase-I	1180.00 sq.m	No	No	Closed
51	Mini Distribution Ind.	A-127	Phase-I	1000.00 sq.m	Yes	Yes	Shed/Partially addl. Construction shed
52	MTZ (India) Ltd.	A-126/1, A-126	Phase-I	8224.00 sq.m	No	No	
53	Roshan Automobiles	A-129	Phase-I	1000.00 sq.m	Yes	Yes	Shed / Partially addl. Construction shed / No
54	CETP- A-13	A-13	Phase-I	4500.00 sq.m	No	No	
55	A-126, A-126/1	86/2126	Phase-I	4500.00 sq.m	No	No	
56	Tirupati Processor	B-49	Phase-I	1500.00 sq.m	Yes	No	Shed on all side/ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided
57	Sudarshan Marble	B-46	Phase-I	2100.00 sq.m	Yes	No	Shed back side
58	Ravray Industries	B-45	Phase-I	1485.00 sq.m	Yes	Yes	Roof at terrace shed
59	Tata Service Center	B-55	Phase-I	1001.00 sq.m	No	No	Company closed
60	Amritvarsha Text.	B-54	Phase-I	1144.00 sq.m	Yes	No	Shed on all side/ETP, Boiler, Thermopack with stack / ETP
61	Mahaveer Silk Mills	B-59	Phase-I	800.00 sq.m	Yes	Yes	ETP Primary / Shed on Terrace
62	6imco	B-58	Phase-I	800.00 sq.m	Yes	No	shed /Partially Shed
63	Shakti Mills	B-57	Phase-I	800.00 sq.m	Yes	Yes	Shed on terrace/No Pollution / Shed on Terrace
64	Laxita chemical	B-51	Phase-I	650 sq.m	Yes	Yes	Terrace shed/ (Back side Boiler with stock) (Front side Shed on Top
65	Royal Ceramic	192/1, 192/1/3	Phase-I	756.00 sq.m	Yes	Yes	Terrace shed/ (Back side Boiler with stock) (Front side Shed on Top
66	Nilamber Deying	A-192/1, A-192/PT	Phase-I	900.00 sq.m /600.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP
67	Imco Alloy	A-176	Phase-I	1000.00 sq.m	Yes	Yes	All side shed / shed on terrace

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
68	Deep rubber products	A-191	Phase-I	1000.00 sq.m	Yes	Yes	shed all side / Shed on Terrace
69	Enterprises (NBL)	A-179	Phase-I	800.00 sq.m	Yes	Yes	Shed at front side/ Shed on terrace
70	KKP Engineering	A-188	Phase-I	1000.00 sq.m	No	No	Under Construction Engineering shed
71	Nova Chemical	A-180	Phase-I	1120.00 sq.m	Yes	Yes	shed at Front side & Back side / Back side office construction
72	MGM Corporation	A-182	Phase-I	800.00 sq.m	Yes	Yes	Shed all side / front side office
73	Minaxi Fabrics	A-184	Phase-I	800.00 sq.m	Yes	No	shed at left side
74	Tirupati Text	A-187/3	Phase-I	1582.00 sq.m	Yes	Yes	Front side shade / Partial shed on terrace
75	Omega Engineering Corp.	A-186	Phase-I	1168.00 sq.m	Yes	No	Shed both side (Boiler) / APC Provided
76	Payal Marble Industries	A-194 & A-194/1	Phase-I	964.00 sq.m	Yes	No	Under Construction, Marginal Shed
77	Mahesh Textile	A-79	Phase-I	1161.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP
78	Manish Products	A-80	Phase-I	1786.00 sq.m	Yes	No	Backside shed
79	Vedic Manufacture	B-21	Phase-I	2200.00 sq.m	Yes	No	All side sheds / front side construction
80	Rupam Marbles	A-168	Phase-I	1000.00 sq.m	Yes	No	Shed at left side & Marble cutting
81	Raj Marbles	A-171	Phase-I	1040.00 sq.m	No	No	
82	Meena Tiles	A-172	Phase-I	1120.00 sq.m	Yes	No	Shed & cutting Marbles
83	Mega Services	A-173	Phase-I	1000.00 sq.m	Yes	No	ETP (Batch Wise) in operation
84	CNG Pump	A-174	Phase-I	1000.00 sq.m	Yes	No	Reserved Plot
85	Sumati Enterprises	A-77	Phase-I	1000.00 sq.m	Yes	No	Shed
86	Suparseal (India) Industries	A-76	Phase-I	1000.00 sq.m	Yes	No	Shed backside
87	Rakesh Marble Industries	A-75	Phase-I	1000.00 sq.m	Yes	No	Shed all side
88	Payal Marble Industrie	A-74	Phase-I	1000.00 sq.m	Yes	No	Shed all side
89	Shri Metal	A-71	Phase-I	1000.00 sq.m	Yes	No	Shed ( storage tank) back side
90	Poorab Chemical corporation	A-68	Phase-I	1000.00 sq.m	Yes	No	Shed on all side/ Boiler, Thermopack with stack / APC provided
91	Wintry Engineering & Chemicals Pvt.Ltd	A-63 to A-67 & C- 23 to C-25	Phase-I	32760.00 sq.m	Yes	No	All side storage tank -3 nos. caustic
92	Binayak Chemical	C-26	Phase-I	9660.00 sq.m	Yes	No	Shed storage

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
93	Sahayadi	A-62	Phase-I	1000.00 sq.m	Yes	Yes	Front side/ shed on top
94	Alvi Tech Services Pvt.Ltd	A-61	Phase-I	1000.00 sq.m	No	Yes	Shed on terrace
95	Aquarius	A-59	Phase-I	1000.00 sq.m	No	No	
96	Sunshine Marble & Tiles Industries	A-58	Phase-I	1000.00 sq.m	Yes	No	Left side / right side Shed
97	Read Mazol	A-57	Phase-I	1000.00 sq.m	No	No	
98	Vishnu Processors	A-87	Phase-I	1500.00 sq.m	No	No	Closed
99	Gharda Chemicals ltd	A-84	Phase-I	1834.00 sq.m	No	No	
100	Gharda Chemicals	A-81	Phase-I	1877.00 sq.m	No	No	
101	Gharda Chemicals(Amalgamated)	A-82 & A-83	Phase-I	2712.00 sq.m	Yes	No	Shed (Scrap yard)
102	Western chemical industries Pvt. Ltd	A-89/90	Phase-I	2342.00 sq.m	No	No	Closed
103	Supreme Chemical	C-27/1	Phase-I	750.00 sq.m	Yes	Yes	1) Shed. Chemical storage, Tank 2) Roof on Mezzanine
104	Shyamal Chemical Industries	C-27/2 & 3	Phase-I	750.00 sq.m	Yes	No	Shed raw storage yard, ETP primary unit storage tank rest room
105	Mahesh Textiles	C-27/5 & 6	Phase-I	2611.00 sq.m	Yes	Yes	All side shed, load yard, stock / shed on top
106	M/s. Safe A&T Technology Pvt. Ltd.	A-16 & A-17	Phase-I	2000.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
107	M/s. Alok Enterprises	A-15	Phase-I	800.00 sq.m	No	No	Marginal shed & Space covered with material storage
108	M/s. Vikas Chemicals Pvt. Ltd.	A-14	Phase-I	1131.00 sq.m	No	No	Closed
109	M/s. Fancy Embrodarys	B-2	Phase-I	2444.00 Sq.m	Yes	No	Marginal shed & Space covered with material storage
110	M/s. Tista studio Pvt. Ltd.	B-3	Phase-I	2400.00 sq.m	No	No	
111	M/s. Jaishil Sulphus & Chemicals Indust	A-20	Phase-I	1000.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
112	M/s. Jaishil Sulphus & Chemicals Industries	A-20/1	Phase-I	1500.00 sq.m	Yes	Yes	Marginal shed & Space covered with material storage
113	M/s. Ratnakar Traders	A-21	Phase-I	1000.00 sq.m	Yes	Yes	Marginal shed & Space covered with material storage
114	M/s. Control wheel India Pvt. Ltd.	A-23/24	Phase-I	1976.00 sq.m	No	No	
115	M/s. Control wheel India Pvt. Ltd.	A-22	Phase-I	965.00 sq.m	No	No	Closed
116	M/s. Polo Queen Industrial & fintech Ltd.	D-1	Phase-I	4960.00 sq.m	Yes	No	Closed
117	M/s. Pallavi Chemicals	A-136/ A-137	Phase-I	1824.00 sq.m	Yes	No	Marginal shed & Space covered with material storage

SR. NO.	NAME OF FACTORY	ADDRESS/ PLOT NO.	PH/III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
118	M/s. Bell Flower Trading Co.	A-28 & C-12	Phase-I	7200.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
119	M/s. Sitsom India Ltd.	C-33	Phase-I	4618.00 sq.m	No	No	Boiler manufacturing Unsafe
120	M/s. R. Nahar Industries	C-10	Phase-I	900.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
121	M/s. Globe Estate	C-9	Phase-I	7035.00 sq.m	No	No	
122	M/s. Globe Estate	A-12	Phase-I	1155.00 sq.m	No	No	
123	M/s. Globe Estate	B-17	Phase-I	2490.00 sq.m	No	No	
124	M/s. Sarman Engineering Pvt. Ltd.	A-26	Phase-I	1000.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
125	M/s. Runeja Marble Pvt. Ltd.	B-1	Phase-I	2678.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
126	Shri. Sadashiv Dattatray Sath	A-132	Phase-I	800.00 sq.m	No	No	Closed
127	K.K.Cheminstruments	A-130	Phase-I	1000.00 sq.m	No	No	Closed
128	M/s. Nirmittee Engineering	A-103	Phase-I	1250.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
129	M/s. Poddar Dyeing & Bleaching House	A-102	Phase-I	1000.00 sq.m	No	No	Closed
130	M/s. Sitsom India Pvt. Ltd.	C-32	Phase-I	5997.00 sqm	Yes	No	Marginal shed & Space covered with material storage
131	M/s. Shotex valvets Pvt. Ltd.	C-2	Phase-I	6650.00 sq.m	No	No	
132	M/s. Shotex valvets Pvt. Ltd.	A-3	Phase-I	1350.00 sq.m	No	No	
133	M/s. Shotex valvets Pvt. Ltd.	A-4	Phase-I	1350.00 sq.m	No	No	
134	M/s. Shree Shankti Chemtech Pvt. Ltd.	A-8	Phase-I	1350.00 sq.m	No	No	Closed
135	M/s. Nirup Textile Pvt. Ltd.	C-4	Phase-I	7209.00 sq.m	No	No	Closed
136	M/s. Nirup Textile Pvt. Ltd.	C-3	Phase-I	7234.00 sq.m	No	No	Closed
137	M/s. Klass Velvet Pvt. Ltd.	C-5	Phase-I	9852.00 sq.m	No	No	Closed
138	M/s. Shri Mahalaxmi Dyeing & Printing M	C-6/A	Phase-I	3406.00 sq.m	Yes	No	All side marginal shed, ETP
139	M/s. DSM Infocom Pvt. Ltd.	C-6/B	Phase-I	2963.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
140	M/s. M.S.E.B	A-1, A-2 & C-1	Phase-I	9172.00 sq.m	No	No	
141	M/s. Pious Engineering Pvt. Ltd.	A-5	Phase-I	1350.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
142	M/s. Bhoomi packaging	A-9	Phase-I	1350.00 sq.m	No	No	
143	M/s. Uptown Industries	A-10	Phase-I	1350.00 sq.m.	No	No	

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
144	M/s. Seema Enterprises	A-11	Phase-I	1170.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
145	M/s. Shreeram Process	B-11/1	Phase-I	1208.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
146	M/s. Jaishil Sulphus & Chemicals Indust	B-11/2	Phase-I	1131.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
147	M/s. Fashion Velvet	B-12	Phase-I	2508.00 sq.m	No	No	Under construction
148	M/s. Ullengal Brothers Textile Pvt. Ltd.	B-15	Phase-I	2438.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
149	Meenakshi Chemical Industries	A-7	Phase-I	1350.00 sq.m.	No	No	Closed
150	Dedington Chemical Industries	TS-10	Phase-I	1981.00 sq.m	No	No	ETP
151	Vishva Vishva Textile Ltd	D-8	Phase-I	3000.00 sq.m	No	No	Closed
152	M/s. Shree Shimath Dyeing & Pritings Pvt. Ltd	D-9/1	Phase-I	1645.00 sq.m	Yes	No	Shed
153	Linden Textiles Pvt. Ltd	D-10/1	Phase-I	3600.00 sq.m	Yes	No	Shed
154	Bhishan Dyeing Pvt.Ltd	A-96	Phase-I	971.00 sq.m	No	No	
155	Bhishan Dyeing Pvt.Ltd	A-95	Phase-I	1038.00 sq.m	Yes	No	Closed
156	Navrang Tiles	A-93	Phase-I	1432.00 sq.m	No	No	Closed
157	Paramount Finetex & India Ltd	A-55	Phase-I	1550.00 sq.m	Yes	No	Shed
158	Sharda Lab	B-40	Phase-I	2511.00 sq.m	No	No	Closed
159	National Dykem Industries	B-41	Phase-I	2038.00 sq.m	Yes	Yes	Terrace Shed, back side storage shed, LDO tank, right side ETP, new shed right and back side
160	Uday Tiles	B-44/1	Phase-I	895.00 sq.m	No	No	Company Closed
161	Navbharat Pvt. Ltd	D-7/1	Phase-I	1014.00 sq.m	Yes	No	shed on left side Margin, ETP back side
162	Bachhil steel Pvt.Ltd	D-7/9	Phase-I	1223.00 sq.m	Yes	Yes	Left side shed & back side paint both & shed 2009 new
163	Agrawal Fabrics Pvt. Ltd	D-7/10	Phase-I	1450.00 sq.m	No	Yes	Construction Shed
164	Promino Products	D-7/5	Phase-I	1108.00 sq.m	Yes	No	Shed
165	Chessline Apparels	D-7/6	Phase-I	1137.00 sq.m	Yes	Yes	Terrace Shed covered
166	Procat Tech LLP	A-94	Phase-I	1105.00 sq.m	No	Yes	Boiler shed
167	Sitson India Pvt.Ltd	C-14	Phase-I	7976.00 sq.m	Yes	No	Encroachment shed
168	Choudhary Multispecting Engineering Pvt.Ltd	TS-3	Phase-I	2696.00 sq.m	No	No	
169	m/s.Arvinnd Yarns Pvt. Ltd	TS-11/PT	Phase-I	6839.00 sq.m	Yes	No	Shed
170	Shrijee Lifestyle Pvt.Ltd	D-6/1	Phase-I	6705.00 sq.m	Yes	Yes	on Terrace shed, back side shed, front on the entrance right side home, left side shed

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
171	Vargis Ltd	D-16	Phase-I	1000.00 sq.m	Yes	Yes	Terrace shed Storage
172	Dombivli Paper MFG. Co. Pvt.Ltd	B-42	Phase-I	4625.00 sq.m	Yes	No	Company Closed
173	Ultra pure Rasayan Pvt.Ltd	7/8	Phase-I	1136.00 sq.m	Yes	No	All side Material Covered
174	Triveny Rubber	D-7/3	Phase-I	1167.00 sq.m	Yes	Yes	Storage shed all side cover
175	Hindustan Monomers *	D-7/4	Phase-I	1092.00 sq.m	Yes	Yes	Boiler all side shed
176	Parshuram Vaman Bhise	D-7/7 A	Phase-I	371.50 sq.m	No	No	
177	Metafin Chemicals	D-7/7 (B)	Phase-I	735.00 sq.m	Yes	No	all side shed
178	Riya Wheels Suzuki	A-163	Phase-I	750.00 sq.m	Yes	No	ETP (Batch Wise)
179	Rudra Enemel	A-162	Phase-I	750.00 sq.m	Yes	No	Transformer & Security Cabin
180	Tanishq Engineering (Name change- Tanishq Textile Unit)	A-164	Phase-I	750.00 sq.m	No	No	Engineering
181	Tanishq Engineering (Name change- Tanishq Textile Unit)	A-165	Phase-I	750.00 sq.m	No	No	
182	Tanishq Engineering (Name change- Tanishq Textile Unit)	A-166	Phase-I	750.00 sq.m	No	No	
183	Open Plot	A-166 PT & A-164	Phase-I	1020.00 sq.m	No	No	
184	GNP Solitaire Industrial Premises Co-op Sco. Ktd	TS-1	Phase-I	2370.00 sq.m	No	No	
185	Alliance Engineering Company	TS-2	Phase-I	1900.0 sq.m	Yes	Yes	All side encroachment add. Shed
186	CMEPL	TS-3	Phase-I	2696.00 sq.m	Yes	No	Shed
187	Reshma Mechanical works	TS-3/1	Phase-I	800.00 sq.m	No	No	Welding shop
188	Bharti Engineering	TS-5	Phase-I	1659.00 sq.m	No	Yes	Shed
189	Swar Land Developers Ltd	TS-6, TS-6A TS-6B	Phase-I	10,729.00 sq.m	No	No	
190	Prakash Engineering	TS7	Phase-I	2242.00 sq.m	Yes	No	Marginal space covered by Shed
191	Parsampuria Engineering Pvt.Ltd	B-8	Phase-I	1267.00 sq.m	Yes	No	
192	M/s. Jyoti Chemical Industries	C-27/4	Phase-I	628.00 sq.m	No	No	
193	Western Chemicals	C-27/10	Phase-I	2092.00 sq.mq	Yes	Yes	one side shed / WC backside
194	Western Chemicals	C-27/09	Phase-I	2092.00 sq.mq	No	No	
195	Western Chemicals	C-27/08	Phase-I	2092.00 sq.mq	No	No	
196	Western Chemicals	C-27/07	Phase-I	611.00 sq.m	No	No	
197	Mahesh Textiles	C-27/8 & 27/6	Phase-I	1323.00 sq.m/ 1288 sq.m	Yes	No	Both side sheds & one/ side Boiler & Storage cans / No Pollution
198	Neemco Industries	A-78	Phase-I	1150.00 sq.m	Yes	No	Cooling water tanks ETP plant
199	Nirmal Chemical	A-73	Phase-I	1000.00 sq.m	Yes	No	Shed one side & front side generation ETP- plant- Boiler & cooling tower

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
200	Sunbeam monochem Pvt.Ltd	A-72	Phase-I	1000.00 sq.m	Yes	No	Storage tank & ETP- Marginal space / No Pollution
201	Gopal Print Process	A-69	Phase-I	1000.00 sq.m	Yes	Yes	Back side shed & Extra plant activity /Shed on terrace/ No Pollution
202	Gopal Print Process	A-70	Phase-I	1000.00 sq.m	Yes	Yes	Front & Side shades & ETP plant storage / Shed on terrace
203	Wintry Industries	A-63	Phase-I	1000.00 sq.m	No	No	
204	Sephan Pharma / Jalaram org	A-60	Phase-I	1000.00 sq.m	Yes	No	Application plant change / one side structure, back side iron tank
205	Vabro Enterprises	A-57	Phase-I	1000.00 sq.m	No	No	Company closed
206	Auctel Products Ltd	C-22	Phase-I	8472.00 sq.m	Yes	No	Back side active pipelines on pipe racks no space for movement of tender at backside of plant west side /No Pollution
207	Auctel Products Ltd	A-85	Phase-I	1690.00 sq.m	No	No	
208	Auctel Products Ltd	A-86	Phase-I	1500.00 sq.m	No	No	
209	Gharda Chemicals	B-27	Phase-I	4100.00 sq.m	No	No	Meter room & Security Cabin
210	Gharda Chemicals	B-28	Phase-I	4071.00 sq.m	No	No	
211	Gharda Chemicals	B-29	Phase-I	4000.00 sq.m	No	No	
212	Gharda Chemicals	B-22	Phase-I	4172.00 sq.m	No	No	
213	Gharda Chemicals	B-23	Phase-I	4200.00 sq.m	No	No	
214	Gharda Chemicals	B-24	Phase-I	4182.00 sq.m	No	No	
215	Gharda chemicals	B-26	No Pollution	3619.00 sq.m	No	No	
216	Navratn Textiles	B-30	Phase-I	3975.00 sq.m	Yes	No	Back side Shed- left side ETP & Boiler -left side shed - washing tanks- right side product goods- terrace shed
217	Western Chemicals Industries	B-31	Phase-I	3910.00 sq.m	Yes	No	Back side thermic fluid boiler & cold unit back side / Brick work room ETP
218	Deep-Laxmi Textiles	A-88	Phase-I	1275.00 sq.m	Yes	Yes	Boiler one side with shed & washing machine front side ETP / terrace on shed

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
219	Regent Textile	B-25	No Pollution	2648.00 sq.m	Yes	No	Shed & Storage room shed on right side/ shed with RCC construction on all side of plot
220	Krishna Alkali	B-32	Phase-I	2137.00 sq.m	Yes	No	Boiler on corner side & fire water tank/Backside
221	Jay Mata Ice Factory	A-185	Phase-I	800.00 sq.m	Yes	No	Back side water cooling tower shed one side/ Brick Rooms
222	Balcan Ice	A-183	Phase-I	800.00 sq.m	Yes	Yes	Cube Ice plant- shed & Water tank ammonia receiver / Loading tower on terrace
223	M/s. Shiv Shkti Fabrics	A-147	Phase-I	1766.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
224	M/s. Binayak Tex Processors Ltd	B-36	Phase-I	2934.00 sq.m	Yes	No	Marginal shed & Space covered with material storage & Boiler, ETP
225	M/s. Binayak Tex Processors Pvt. Ltd	B-35	Phase-I	3324.00 sq.m	Yes	No	Marginal shed & Space covered with material storage & Boiler, ETP
226	M/s. Zenith Rubber products pvt.ltd	D-2 / D-2 part	Phase-I	1555.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
227	M/s. Seema Enterprises	P-15	Phase-I	592.00 sq.m	Yes	No	Marginal shed
228	M/s. Zenith Industries	A-6	Phase-I	1076.00 sq.m.	Yes	No	Marginal shed (back & right)
229	M/s. S. Zhaveri Pharma Pvt. Ltd	B-10	Phase-I	2541.00 sq.m.	Yes	No	Marginal shed back & side parking
230	S. Zhaveri Pharma Pvt. Ltd	B-10/1	Phase-I	1180.00 sq.m.	Yes	No	Marginal shed right side parking
231	Jaishil Sulphur & Chemical industries	B-11/2	Phase-I	1131.00 sq.m.	No	No	Closed
232	Ullengal Brothers textile pvt.ltd	B-13/2 & B-14	Phase-I	3306.00 sq.m.	Yes	No	Marginal shed & Space covered with material storage
233	Ullengal Brothers textile pvt.ltd	B-13/1	Phase-I	1223.00 sq.m.	No	No	
234	Ullengal Brothers textile pvt.ltd	B-6	Phase-I	2507.00 sq.m.	Yes	No	Marginal shed & Space covered with material storage
235	Insulation & Polymer Pvt.ltd	B-16	Phase-I	2113.00 sq.m.	Yes	No	Marginal shed
236	Orex Pharma pvt. Ltd	B-5	Phase-I	2492.00 sq.m.	Yes	No	Marginal shed
237	JH Wood firms pvt. Ltd	A-28	Phase-I	950.00 sq.m.	Yes	No	Marginal shed (front & back)
238	Bellflower trading company pvt.ltd	A-28/1	Phase-I	3000.00 sq.m.	Yes	No	Marginal shed (All side)

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
239	Shreeji Lifestyle pvt.ltd	C-29	Phase-I	7885.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
240	Sharda processors pvt.ltd	C-30	Phase-I	5262.00 sq.m	Yes	No	Marginal shed & Space covered with material storage & ETP
241	Nagrik textile	B-33 & B-34	Phase-I	5963.00 sq.m	No	No	Closed
242	Vidya Vishwas Industries	A-101	Phase-I	1000.00 sq.m	No	No	
243	Navnidhan organic Pvt.Ltd	A-131	Phase-I	1200.00 sq.m	No	No	
244	D.V.S. Chemicals & engg. Industries	A-135	Phase-I	1000.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
245	Piyush Fabrics Pvt.ltd	A-29/30	Phase-I	2739.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
246	Bishen Dyeing	C-11	Phase-I	7875.00 sq.m	Yes	No	Marginal shed & Space covered with material storage
247	Moreshwar Earth Mover Industries	A-18	Phase-I	1000.00 sq.m	Yes	No	Marginal shed (left & right)
248	Neoloba Speciality Pvt.Ltd	A-19/19 PT/ C-10	Phase-I	2800.00 sq.m	Yes	No	Marginal shed
249	R. Nahar Industries	C-10	Phase-I	7025.00 sq.m	Yes	No	Marginal shed (Godown)
250	Neoloba Speciality Pvt.Ltd	A-19/19 PT/ C-10	Phase-I	2800.00 sq.m	Yes	No	A Marginal shed
251	R. Nahar Industries	C-10	Phase-I	7025.00 sq.m	Yes	No	Marginal shed (Godown)
252	Vicco Lab	C-20	Phase-I	7929.00 sq.m	No	Yes	Terrace Roof shed pump room
253	Neelam Ayurchem Ltd	A-43	Phase-I	940.00 sq.m	Yes	No	Back side civer shed cooling Tower
254	Sudevi Company	A-41/42	Phase-I	1000.00 sq.m	Yes	Yes	Temporary shed/ open space Shed
255	Indo Amines Ltd	A-39/40	Phase-I	1000.00 sq.m	Yes	Yes	Shed (High risk) space cover back side all shed
256	Aeroscel services Pvt.Ltd	A-33/34	Phase-I	1000.00 sq.m	Yes	Yes	LDO tank back side cover, shed left side
257	Ullengal Brothers Pvt.Ltd	TS-4	Phase-I	1209.00 sq.m	Yes	Yes	Terrace shed Boiler
258	Alchemi	B-39	Phase-I	4200.00 sq.m	Yes	Yes	Shed, Boiler packing
259	Sharda Lab	B-40/41	Phase-I	2511.00 sq.m	No	No	Closed Company
260	BKT Pvt. Ltd	C-21	Phase-I	7632.00 sq.m	Yes	No	Shed Temporary
261	Vishum Vishal	A-91/92	Phase-I	2606.00 sq.m	Yes	Yes	Closed Company
262	Agrwal Ltd	A-110	Phase-I	1050.00 sq.m	Yes	Yes	Temporary Shed
263	Pioneer Dyeing Textile	D-5/1	Phase-I	4360.00 sq.m	No	No	
264	Pioneer Dyeing Textile	C-28/2	Phase-I	4360.00 sq.m	Yes	No	Shed

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
265	Sagar Ice	A-114	Phase-I	1324.00 sq.m	Yes	Yes	Toilet bathroom water tank, roof shed, temporary shed, add. Connection shed
266	Gurera Synthetics Pvt.Ltd	D-6/2	Phase-I	6605.00 sq.m	Yes	Yes	Construction office shed cover
267	Navbharat Dyeing	D-7/2	Phase-I	1042.00sq.m	Yes	Yes	Shed roof shed, Boiler
268	Ashish Chem & Textile Processors pvt.ltd	A-56 & B-18	Phase-I	4415.00 sq.m	No	Yes	Cover shed office room
269	Evonik Ltd	F-1/2 & F-1/1	Phase-I	56100.00 sq.m	No	Yes	1) Temporary Shed tank, back side temporary 2) New AMS building cover shed
270	M/s. Alok Dyeing & Bleaching Mills (P) Ltd	A-107 & 107 part	Phase-I	500.00 sq.m	Yes	No	Shed covered from all side
271	Calyx Pharm	A-37 & 38	Phase-I	2000.00 sq.m	Yes	Yes	ETP/Inset
272	Zenith Rubber Pvt.Ltd	C-15,C-16,C-17	Phase-I	23877.00 sq.m	No	Yes	Terrace cover
273	Ashish Dycheme	A-56	Phase-I	4415.00 sq.m	Yes	No	Shed Temporary
274	Arvind Yarn	TS-11	Phase-I	2426.00 sq.m	Yes	Yes	Toilet Bathroom shed
275	Maharaja Dyeing	TS-12	Phase-I	2507.00 sq.m.	Yes	Yes	Construction shed
276	Techno Chem	TS-9	Phase-I	1304.00 sq.m	Yes	Yes	Cool shed, Raw Material shed, water tank
277	Liberty International ktd	D-11	Phase-I	2280.00 sq.m	No	No	
278	Alok Dyeing & Bleaching mill pvt.ltd	A-107 & 107 part	Phase-I	1594.00 sq.m	Yes	Yes	Marginal Space Encroachment
279	Hindustan Moosomar	D-7/4	Phase-I	1092.00 sq.m	Yes	Yes	Construction shed
280	Sainath dyeing	D-9 & Part 9/1	Phase-I	3835.00 sq.m	Yes	Yes	All Marginal space encroachment with utility & others
281	Linden Dyeing	D-10	Phase-I	3600.00 sq.m	Yes	Yes	Process requirements with covered shed
282	Sudevi Industrial Pvt.Ltd	A-181	Phase-I	1040.00 sq.m	Yes	Yes	1) Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage. 2) Shed on Terrace
283	Tirupati Textile Mills	A-187	Phase-I	1520.00 sq.m	Yes	Yes	1) Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage. 2) Shed on Terrace

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
284	Padmavati Synthetic	A-189	Phase-I	1000.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage.
285	Padmavati Synthetic	A-190	Phase-I	1000.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage.
286	Ramsons Perfumers	A-178	Phase-I	800.00 sq.m	No	No	
287	PRAJ sample Dying Works	A-177	Phase-I	800.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage.
288	Ashish Marbles	A-175	Phase-I	1400.00 sq.m	No	No	
289	Nilamber Bleaching Text	A-192	Phase-I	1500.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage.
290	Padmavati Chemicals	B-60	Phase-I	1000.00 sq.m	Yes	Yes	1) Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage. 2) Shed on Terrace
291	Amrit Varsha Textile	B-52	Phase-I	1000.00 sq.m	Yes	No	Sheds/storage
292	Amrit Varsha Textile	B-53	Phase-I	1000.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage.
293	Tirupati Processor	B-48	Phase-I	1500.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage.
294	Rajdhani Textiles	B-47	Phase-I	1500.00 sq.m	Yes	No	Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage.

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-I/II	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
295	Tejas Ice - Factory	A-128	Phase-I	1000.00 sq.m	Yes	No	ICE Processing plant (One side)
296	Evergreen Engg. Works (ICE Factory)	161 (A) Part-I & Part-II	Phase-I	2038.00 sq.m	Yes	Yes	Shed in front side (Permanent shed) / Shed on top floor
297	5 Star galvanising	A-158	Phase-I	1000.00 sq.m	Yes	No	Permanent Shed on all sides
298	Crimson Textiles LLP	A-159	Phase-I	1000.00 sq.m	Yes	Yes	1) Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage. 2) Shed on Terrace
299	Golden flavours & Fragrances	A-160	Phase-I	750.00 sq.m	Yes	Yes	1) Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage. 2) Shed on Terrace
300	M/s. Indraneel Chemicals (dorojeevan Machine Mfg)	A-193	Phase-I	1933.00 sq.m	No	No	
301	Navbharat Industries (Textile Processing)	A-156	Phase-I	1200.00 sq.m	Yes	Yes	1) Shed on all side/ ETP, Boiler, Thermopack with stack / ETP found in operation. APC provided/ Coal storage. 2) Shed on Terrace
302	Sarvshakti Textiles Pvt.Ltd	A-167	Phase-I	1480.00 sq.m	Yes	Yes	1) Shed all side 2) Boiler at left side 3) ETP at right side 4) All premises covered by factory activities
303	Abhishkek Textile Pvt. Ltd	A-169	Phase-I	1000.00 sq.m	Yes	No	1) Shed all side 2) Thermopack 3) Activity in Marginal Space 4) ETP front side (plan approval)
304	NNOWETA Chemicals Pvt. Ltd	A-170	Phase-I	1000.00 sq.m	Yes	No	1) Front side storage with barrels 2) Boiler & Steamer 3) Cooler water tower 4) Shed backside & Left side

SR. NO.	NAME OF FACTORY	ADDRESS/PLOT NO.	PH-III	PLOT AREA	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
305	Jay Industrial Chem	A-104,116,155	Phase-I	4000.00 sq.m	Yes	Yes	1) Coal yard 2) Boiler & Tharmopack 3) ETP plant 4) All premises covered by factory activities & covered by Sheds / work shop room & Transformer
306	Fine Organic Industries Pvt.ltd	A-122,223,224,225	Phase-I	3960.00 sq.m	Yes	No	1) Shed one side 2) Marginal space occupied with goods
307	Ultrapore Rasayan Pvt.ltd	D-7/8	Phase-I	1136.00 sq.m	Yes	Yes	Addl. Construction shed terrace shed
308	Frinds Fab From Pvt. Ltd	TS-8	Phase-I	2498.00 sq.m	No	Yes	Addl. Shed cover shed
309	Angstrom eastern	A-27	Phase-I	885.00 sq.m	No	No	Under Construction
310	Suyojit Chemical	A-25	Phase-I	1000.00 sq.m	Yes	No	Marginal shed covered with material storage

SURVEY REPORT OF ILLEGAL ENCROACHMENT AND ADDITIONAL CONSTRUCTION IN THE FACTORIES IN PHASE II, DOMBIVALI MIDC AREA AS PER ORDER OF HON'BLE NGT  
ISSUED IN O.A. 108/2022.

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-II/III (sqm)	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
1	UNILAB CHEMICALS (PHARMACEUTICALS CHEMICALS)	W-34	Phase-II	1000 sq.m	Yes	No	Stage Boiler, BCC (Apply).
2	Hindustan Monomus (Chemical)	W-43	Phase-II	1000 sq.m	Yes	No	Storage, Toilet Shed, ETP Plant. ETP permission is not taken.
3	Prabhat glass (counting and selling class)	W-46	Phase-II	1000 sq.m	Yes	No	Storage, machineries
4	Hydrochem System India. Pvt. Ltd. (Fabrication)	W-47	Phase-II	1000 sq.m	Yes	No	Meter in Marginal Space, pipe in storage
5	Stenting Fabrication eng. Pvt. Ltd.	W-48	Phase-II	1000 sq.m	Yes	No	Storage in space, shed.
6	Quality Industries (Chemical) Boiler including	W-50 & W50-1	Phase-II	1765 sq.m	Yes	No	Electric room in marginal space, Storage, Amalgamation permission taken,
7	Enginemat (Oil Cooler)	W-51	Phase-II	1000 sq.m	Yes	Yes	Shed Generator, Terrace Shed.
8	Ankit Plywood (Plywood Manufacture)	W-52	Phase-II	1000 sq.m	Yes	No	Shed, Illegal construction shed No marginal Space available around Penitury
9	Cottor plants India Pvt. Ltd. (Machine Manufacturing)	B-22-3-1	Phase-II	1500 sq.m	Yes	No	Storage in Marginal space
10	Cottor plants India Pvt. Ltd. (Machine Manufacturing)	B-22-3-2	Phase-II	550 sq.m	No	No	NIL
11	Costaideligt Agrp Farmer Ltd. (Fertilizer from coconut)	A-12	Phase-II	1500 sq.m	No	No	Marginal space used for drying coconut sheilds only
12	Virtex Engineering (Manufacturing ) Radiator	A-13	Phase-II	2000 sq.m	Yes	No	Shed in marginal space, storage In marginal space
13	Metlab (Machine repair)	A-14	Phase-II	2815 sq.m	Yes	No	Storage
14	Aprotion (Sheet metal Manufacture)	A-19	Phase-II	815 sq.m	Yes	No	Shade in marginal space
15	Gilbert and maxwell C Electricl Tranformer and Global Heat jratiferC subulating (900 sq. m)	A-20	Phase-II	1667 sq.m	Yes	Yes	Subletting, marginal space consumption
16	Sarnaik Brothers (Electricals Goods)	A-22	Phase-II	965 sq.m	Yes	NO	Terrace Shed Water Tank Agreement not done, Wall construction
17	Uma Industries	A-21	Phase-II	947 sq.m	Yes	Yes	Agreement not done
18	Promotion Uniform	A-23	Phase-II	939 sq.m	Yes	Yes	Shed in marginal space, Additional construction, Trial room storage in marginal space pump hydrate, covering firm side G+4 Construction Terrace Shed

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
19	VR Logistics (Material Storage) Trasport (on rent)	A-24	Phase-II	1528 sq.m	Yes	No	Fully encroachment in marginal space terrace shed on Mezzanine floor, No fire NOC
20	VR Logistics (Material Storage) Trasport (on rent)	A-25	Phase-II	853 sq.m	Yes	No	Fully encroachment in marginal space terrace shed on Mezzanine floor, No fire NOC
21	Arfine Chemical Industries	A-18	Phase-II	1510 sq.m	No	No	Under Construction
22	M/S APS Power System Pvt.Ltd.	A-27	Phase-II	742 sq.m	No	No	Closed
23	Resurch Products	W-26	Phase-II	1000 sq..m	No	No	Closed
24	APS Metal company	W-27	Phase-II	1000 sq.m	No	No	Under Construction
25	Proton Elite Hightech	W-28	Phase-II	1000 sq.m	Yes	Yes	Terrace Shed, back side shed, storage,
26	Savi Enterprises (Distributor)	W-29	Phase-II	1000 sq.m	Yes	Yes	Shed in marginal space, Construction in margin
27	Patco Engineering	W-30	Phase-II	1000 sq.m	Yes	Yes	Illegal shed in margin, Extra Construction
28	Malde capacitors Manufacturing co.	W-36	Phase-II	1000 sq.m	No	No	Closed
29	Harsh Sachi Sollution Pvt. Ltd. (Manufacturing Jio) (Tenant)	W-250	Phase-II	800 sq.m	Yes	Yes	Shed in open margin, canteen in open margin space
30	Diamond Electronic Enterprises(T and Electronics)	W-249	Phase-II	720 sq.m	Yes	No	Car parking shed in marginal space
31	AA Industries (Coating instruments)	W-248	Phase-II	720 sq.m	No	No	
32	Indus instument pvt. Ltd (Sales and services)	W-246-A	Phase-II	720 sq.m	Yes	No	Shed in marginal space all over
33	Instacart Services Pvt. Ltd (Commercial activity)	W-246-1	Phase-II	1300 sq.m	No	Yes	Additional shed, storage in marginal space shed in marginal space
34	S. K Industries (Screw nut bolt manufacture)	W-233 & W-233-1	Phase-II	0 sq.m & 1000 sq	Yes	Yes	Shed in marginal space and shed on terrace
35	Aaliya walls, (Engineering valves)	W-245-A	Phase-II	720 sq.m	Yes	Yes	Shed around periphery in margin
36	Ruchi menthol (Manufacturing menthol)	W-235	Phase-II	720 sq.m	Yes	No	Shed in marginal space
37	Labs Eco Engineering ( Engineering machine )	W-236	Phase-II	720 sq.m	Yes	Yes	Shed in marginal space, storage room in marginal space and unauthorized construction
38	Astra flavours and pvt. Lt.d (Food flavour manufacturing)	W-242	Phase-II	720 sq.m	Yes	No	Shed in marginal space.

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH- I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
39	M/s. Devika chemicals	W-244	Phase-II	720 sq.m	No	No	Closed
40	KJMPK Terbine pvt. Ltd. (Machine assembly and maintenance)	W-240	Phase-II	800 sq.m	Yes	Yes	Electric board in marginal space and additional construction in marginal space
41	M/S Probace Enterprises	W-259	Phase-II	720 sq.m	No	No	Closed
42	Abhishka laminates	B-42	Phase-II	625 SQ.M	Yes	No	Marginal space not maintained one side margin is not maintained
43	Shree nakoda industries (Commercial Activities)	W-254	Phase-II	720 sq.m	Yes	No	Storage in marginal space, all around shed in front marginal space
44	M/S Krishna Industries	W-255	Phase-II	720 sq.m	No	No	Closed
45	Swar Engineering works	W-253	Phase-II	720 sq.m	No	No	Engineering works activity
46	Vaibhav Industries	W-252	Phase-II	720 sq.m	No	No	Closed
47	Shree Laxmi Textiles Processors Pvt. Ltd	W-251	Phase-II	800 sq.m	No	No	Closed
48	BIS packaging (Aluminium cap)	W-264	Phase-II	880 sq.m	Yes	No	Shed in marginal space, ETP in margin machine, rest room in marginal space. ETP permission is not taken.
49	Paresh Cheical corporation	A-33	Phase-II	1006 sq.m	No	No	Closed
50	M/S SK Flooring Pvt.Ltd.	B-39	Phase-II	2275 sq.m	No	No	Engineering works activity
51	Indo Amines Ltd. (Amalgamation Done) 2 methyl, Cyclofaxine acidate Boiler	W-38 & W-37 & W-39 38 Part-2	Phase-II	4265 sq.m	Yes	Yes	Shed in marginal space, storage in marginal fire hydrant in space, Additional Shed on shed.
52	Indo Amines	W-35	Phase-II	4265 sq.m	No	No	Closed
53	Himdistan Monomers Pvt. Ltd. (Amalgamation done For 40,41, and not done for 42,43 (manufacture Polymer)	-40,W-41, W-42, W-38	Phase-II	3000 sq.m	Yes	Yes	Shed on Terrace Boiler in marginal space Encroachment all side
54	Unilab Chemicals and Pharma ( Frinatuib naryature Amalgamation done)	W-32 W-33 W-34	Phase-II	3000 sq.m	Yes	Yes	Shed on Terrace storage in marginal space, Shed in marginal space.
55	Altra Pharma	W-31	Phase-II	1000 sq.m	Yes	No	Storage in space.
56	Indo amines (Head office and RND activity)	W-44	Phase-II	1000 sq.m	Yes	Yes	Shed on Terrace shed in margin. Storage in margin
57	Draveja oleo (Nickle oxide manufacture)	W-45	Phase-II	1000 sq.m	Yes	No	Material Storage in margin, scrubber in margin, Temporary shed in margin

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-III	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
58	India Dyestuf and chemical (Dye and Chemical Manufacture)	W-25	Phase-II	1000 sq.m	No	No	
59	Quality Industry (Anti Oxide)	W-49	Phase-II	1000 sq.m	No	No	
60	Ujwal Industries (Automobiles parts)	W-53-1	Phase-II	2000 sq.m	Yes	Yes	Shed in margin left and right side, Front side shed charging room in margin, Staircase structure in margin, Dispatch area in margin
61	S. A. Products (Dipping oil)	W-54	Phase-II	1000 sq.m	Yes	No	Storage in margin
62	Chabria Textile Mills (Textile)	B-45	Phase-II	2131 sq.m	Yes	No	Shed in margin wood cut in margin
63	Mechemo Industries	A-34	Phase-II	1002 sq.m	No	No	Closed
64	M/S Furia Chemicals	A-35	Phase-II	1035 sq.m	No	No	Closed
65	M/S Kamaldeep Colour Industries Pvt.Ltd.	A-26	Phase-II	834 sq.m	No	No	Closed
66	M/S wintex Knit (India) Pvt.Ltd.	A-15	Phase-II	1696 sq.m	No	No	Closed
67	Sharda Plastic Industry (Plastic Maulding)	W-263 Part	Phase-II	500 sq.m	Yes	Yes	Shed in margin, machine in margin, Additional construction
68	Janardan Chemicals (Fibre glass railing bindind)	W-263	Phase-II	740 sq.m	Yes	Yes	Additional Construction in margin, Shed on back side storage in margin
69	S. R. Fragrance	W-262	Phase-II	863.6 sq.m	Yes	No	Shed in margin, Storage in Shed
70	Herbat Brown Pharmaceutical and reserch Laboratories	W-256 W-257 W-258	Phase-II	2160 sq.m	Yes	No	LDO tank in margin
71	Fine organics (RND)	W-261 W-260	Phase-II	1520 sq.m	Yes	No	Aeration Tank and cooling tower in margin. Cooling tower permission is not taken.
72	Fine Organic Indsutries Ltd	W-241	Phase-II	720 sq.m	No	No	Under Construction
73	Himedia Haberattries Pvt. Ltd. (Dihydragte culture media.)	W-239 W-239 Part	Phase-II	1434 sq.m	Yes	Yes	Shed in margin, storage in margin Shed on terrace Buffer on terrace Fully encroachment
74	Abhishek Cleanears (Laundry)	W-237 W-238	Phase-II	1440 sq.m	Yes	Yes	Shed in margin, construction in margin
75	DNS Drugs and pharmaceuticals (Intermediate RND)	W-243	Phase-II	720 sq.m	Yes	Yes	Construction in margin
76	H. P. Works	W-234	Phase-II	720 sq.m	No	No	Under Construction
77	Dr. Sunita Herbal (Ayurvedic Products)	W-247	Phase-II	720 sq.m	Yes	Yes	Shed in margin, Back side shed, Storage in terrace illegal
78	Jai Amber (Graining process)	W-265	Phase-II	800 sq.m	Yes	No	Shed in margin Space four side

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
79	Dortmount Laboratories & Pvt. Ltd.	B-46	Phase-II	2100 sq.m	Yes	Yes	Shed in terrace, Marginal space construction
80	Unicon Industries	B-47	Phase-II	926 sq.m	Yes	No	Shed in margin storage shed cooling tower, toilet, changing room, canopy shed (side area), Oil and diesel storage. Cooling Tower permission is not taken.
81	Connect Well	D-7, 8,9,11,12,13, & 14 (Amalgamated)	Phase-II	4420 sqm	Yes	No	
82	Ask Industries (Card Board cutting)	D-10	Phase-II	1000 sqm	No	No	
83	Unison Auto Industries	D-15	Phase-II	800 sqm	Yes	Yes	Shed, storage, cooling tower all periphery covered by shed. Cooling Tower permission is not taken.
84	Hinflow Products	D-16	Phase-II	800 sqm	Yes	Yes	Shed, office, transformer, Back side:- Grit blasting covered by shed, sides covered by shed, storage, Grit blasting in marginal space, provided dust collector with vent. Additional construction i.e. Under construction (wall demolished)
85	SS Microtech Pvt. Ltd	D-17	Phase-II	800 sqm	Yes	No	Back side:- full covered storage working place & living area Both sides are covered & used for working area, lathe machine installed.
86	Navjeevan Eng. Works	D-18	Phase-II	600 sqm	Yes	No	All marginal space covered by shed & use for Eng work & storage
87	Axis Controls	D-20	Phase-II	600 sqm	Yes	No	Sides and back covered in shed and used for storage space
88	Chaitanya Eng.	D-21	Phase-II	600 sqm	Yes	No	One side and back side are covered by shed and other side chain pulley installed
89	AVM Electro Technology Pvt. Ltd	D-22	Phase-II	600 sqm	Yes	No	Both sides and back side are covered by shed used for pantry and 20 KVA DG set storage. DG SET permission is not taken.
90	Presiva control equipment Pvt. Ltd	D-23	Phase-II	600 sqm	Yes	Yes	Shed for some parts spray painting in marginal space no paint booth provided, in back side marginal space washroom is provided.
91	Sai Charan Agency	D-24	Phase-II	600 sqm	Yes	No	Shed used for storage of coldrinks
92	Ask Industries	D-25	Phase-II	600 sqm	Yes	No	cooling tower washroom and storage. Cooling Tower permission is not taken.
93	APS power system pvt. Ltd.	D-26	Phase-II	600 sqm	No	No	3rd floor BCC applied.
94	Aircon Pneumatics	F-30	Phase-II	600 sqm	Yes	Yes	Front side shed backside shed and machine with storage area other side is used for Engineering works and temporary shed above structure
95	Rented by F/30	F-29	Phase-II	600 sqm	Yes	Yes	Front and back side area covered by shed and used for engineering work and storage, BB machinery Room constructed in front side for storage area

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-III	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
96	Hi-techno control system Pvt. Ltd.	F-28	Phase-II	600 sqm	Yes	Yes	All plot area is covered by shed, BB machinery work in front side storage area
97	Avkash traders	F-27	Phase-II	600 sqm	No	No	Factory closed during visit
98	Cotex Chem pvt. Ltd.	F-26	Phase-II	600 sqm	Yes	No	Shed and cylo
99	M/S Vijaylaxmi Textiles Pvt.Ltd.	F-18	Phase-II	1000 sqm	No	No	Factory closed during visit
100	Mahanagar gas pump	F-20	Phase-II	725 sqm	No	No	
101	Eastern Chemical Industries	W-132	Phase-II	720 sqm	No	No	Factory closed (Gas agency godown
102	Sytson India Process	D-28	Phase-II	600 sqm	Yes	No	Shed in front side margin other side and back side BB machinery construction
103	Jag Entineering	D-29	Phase-II	600 sqm	No	No	Under construction
104	VCM Polyurethenes Pvt. Ltd.	W-135	Phase-II	680 sqm	No	Yes	Shed on roof top
105	Dharia switch gear and control Pvt. Ltd.	D-3	Phase-II	2930 sqm	Yes	No	DG sets, toilets front side loading lift back side shed. DG SET permission is not taken.
106	Turbomax India. Pvt. Ltd.	B-32	Phase-II	600 sqm	Yes	Yes	shed in right and back side marginal space terrace is covered
107	Vijay Engineering works	D-31	Phase-II	600 sqm	Yes	No	W shed at front side
108	Vijay Engineering works	D-30	Phase-II	600 sqm	Yes	No	W shed at front side
109	Poppular trades	D-45	Phase-II	1000 sqm	Yes	No	Shed in all marginal space
110	Super Castings Bomaby Pvt. Ltd.	D-46	Phase-II	1000 sqm	Yes	No	Shed in all marginal space
111	National Chemicals	D-44	Phase-II	1142 sqm	Yes	No	Company closed(Shed in right left and back side)
112	Alu-mine	D-39	Phase-II	600 sqm	Yes	No	Company closed ( Shed in all marginal space
113	C & H holdings	D-40	Phase-II	540 sqm	Yes	No	Shed in all side marginal space
114	Rolex Print and pack Pvt ltd.	D-41	Phase-II	540 sqm	Yes	No	Shed in all side marginal space
115	Warchem biotec Pvt. Ltd.	D-61	Phase-II	887.4sqm	Yes	Yes	Shed in all side marginal space DG sets Electric panel, shed, storage, air compressor, shed on roof top, Air dryer Evaporator, chilling plant. DG SET permission is not taken.
116	Polyvalent Chemicals	W-143	Phase-II	680 sqm	Yes	No	Shed provided in marginal space, unit closed
117	Navjeevan Synthetics	D-34	Phase-II	600 sqm	Yes	Yes	Unit closed, Shed removal in progress, Shed on roof top
118	M/S Altron Corporations	W-171	Phase-II	720 sqm	Yes	No	Shed , Unit closed
119	Anupam Hardware	W-146	Phase-II	680 sqm	Yes	No	Shed, storage of material in marginal space
120	Sonex Industries	W-147	Phase-II	680 sqm	Yes	No	Shed, cooling tower, collection tank, storage, DG set LPG fire Boiler. Cooling Tower & DG set permission is not taken.
121	Supercasting Bombay pvt . Ltd.	W-152	Phase-II	720 sqm	Yes	Yes	Shed in one side storage and construction of shed at front side
122	Techno vidyut Pvt. Ltd.	W-160	Phase-II	680 sqm	Yes	No	Shed in three side marginal space

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-III	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
123	Chetna paint pvt. Ltd.	W-139	Phase-II	680 sqm	Yes	No	Shed in one side marginal space'
124	Techno plast Pvt. Ltd.	W-158	Phase-II	680 sqm	Yes	No	Back and front side is encroached and all marginal space covered by shed
125	Supercasting Bombay pvt. Ltd.	D-52	Phase-II	1000 sqm	Yes	No	Marginal space used for storage and crane, shed in front side marginal space
126	M/S Sharp Textiles Mill Pvt.Ltd.	D-51	Phase-II	1500 sqm	No	No	Under construction
127	Economy Catering Manufacturing company	D-50	Phase-II	833 sqm	No	No	Closed
128	Simran Technocrafts (I) Pvt. Ltd.	D-48	Phase-II	1412.50sqm	Yes	Yes	Both side and back side are covered by shed and used for fabrication and buffing process on one side lift installed
129	Tradewell Engineers Pvt. Ltd	D-47	Phase-II	2168 sqm	Yes	Yes	Front and back side full shed and other side is full covered by shed. Five floors are constructed with roof top shed
130	Supercasting Bombay pvt. Ltd.	D-46	Phase-II	1000 sqm	Yes	No	All marginal space covered by shed & used for storage and Engineering works
131	SIP tools	W-166	Phase-II	680 sqm	Yes	Yes	One side is covered by shed and machinery for engineering works are installed, shed on roof top
132	Supercasting Bombay pvt. Ltd.	W-156, 157 & W-167 (Amalgamated)	Phase-II	2040sqm	Yes	No	All marginal space is covered by shed and used to Engineering works storage.
133	Prabhat metal Industries	W-163	Phase-II	680sqm	Yes	No	Marginal space covered by shed, used for storage anodising activity with three tanks one time provided with scrubber and stack on three meters, ETP with under ground collection tank and neutralization tank followed by settling tank, sand filler and treated water tank and cooling tower PCS in batch wise operation. Cooling Tower & ETP permission is not taken.
134	Techno plast Pvt. Ltd.	W-164	Phase-II	680sqm	Yes	No	Back and front side is encroached.
135	Surf chem organics Pvt. Ltd.	W-148	Phase-II	680sqm	Yes	No	Storage of chemical in shed
136	Core Energy system Pvt. Ltd.	W-150	Phase-II	680sqm	Yes	No	Some storage DG sets. DG sets permission is not taken.
137	Bajaj Showroom Surah Auto dealer	W-151	Phase-II	720sqm	Yes	No	Some part are covered with shed for auto rikshow cleaning and services, ETP provided consisting primary+ tertiary treatment followed by RO plant. ETP permission is not taken.
138	Allied Engineers	W-155	Phase-II	680sqm	Yes	Yes	Shed in three side marginal space, BB machinery structure constructed for office and storage, and marginal space is also used for storage and engineering works
139	Alufin	W-154	Phase-II	680sqm	No	No	Closed During Visit
140	Komal Industries	W-168	Phase-II	680sqm	Yes	Yes	Three side shed covered, Terrace shed covered

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
141	SIP tools	W-169	Phase-II	680sqm	Yes	Yes	Marginal space is used for storage and Engineering works tarr factory closed during visit, three side covered shed
142	saffriedye chem	D-36	Phase-II	540sqm	Yes	No	Backside shed
143	Super Casting Bombay Pvt. Ltd.	D-37	Phase-II	540sqm	Yes	No.	Back side covered with shed
144	S.V Buisness Pvt.Ltd.(M/S Binayak Tex Processors Ltd.)	F-13 & F-14	Phase-II	2000 sq.m	Yes	No	Shed in marginal space, Storage of chemical 10kl,water tank(5klx2)underground water storage pump, DG set 500 KNA , Electrical meter room, wash room, bleaching machine, office. DG SET permission is not taken.
145	Avkash traders	F-15	Phase-II	1000 sq.m	No	No	Closed.
146	Chinchem	F-16	Phase-II	1000 sq.m	Yes	No	Electrical room Thermic flued heater and steam boiler, HZ waste storage area with shade, gas cylinder in shade, and cooling tower DG set 20 KVA. DG SET Permission is not taken.
147	Vishal Dye chem corpor	F-17	Phase-II	1000 sq.m	No	No	closed.
148	Beekay Finochem	F-19	Phase-II	1000 sq.m	Yes	No	Meter room, Hydrogen gas cylinder, Cooling tower, LDO tank , transformer, toilet, Under ground tank. Cooling Tower & other permission is not taken.
149	Zen Chemicals Pvt. Ltd.	D-5	Phase-II	1200 sq.m	Yes	Yes	Back side shed, both side partly shed.
150	Prathamesh Dye chem	D-6	Phase-II	1200 sq.m	Yes	No	Closed, Backside storage tank + ETP equipments works in progress one small shed room at back side. ETP permission is not taken.
151	VNS Industries Pvt. Ltd	D-2	Phase-II	1555 sq.m	Yes	No	Shed with crane DG sets, compressor, Air storage tank. DG SET permission is not taken.
152	GurudevTexpro Dyeing Pvt. Ltd	D-1	Phase-II	1500 sq.m	Yes	No	Security shed in front and both side DG sets. DG SET & Other permission is not taken.
153	Safe and A & T	D-4	Phase-II	2010 sq.m	Yes	Yes	Shed & Shed on terrace.
154	Gomur fabrics Mills Pvt. Ltd	F-43	Phase-II	2258 sq.m	Yes	No	Shed and Engineering activity and storage
155	Food biotech	D-19	Phase-II	600 sq.m	No	Yes	Shed of roof top
156	Shree swami samarth paints	D-27	Phase-II	600 sq.m	No	No	
157	Dreamland Dyes Pvt. Ltd	W-133	Phase-II	680 sq.m	Yes	No	Temporary shed .
158	VCM Polyurethane	W-134	Phase-II	680 sq.m	Yes	No	Shed with storage of barrels.
159	Narchem Industries	W-137	Phase-II	680 sq.m	Yes	No	1. Shed with chemical storage , ETP grinding machine, cooling tower. ETP & Cooling Tower permission is not taken. 2. Stack of boiler, ETP with primary + tertiary treatment + Discharge to CETP in operation in batch wise. ETP permission is not taken.

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
160	Anup Associate	W-138	Phase-II	680 sq.m	Yes	Yes	1. All side shed scrap storage, spray painting provide with paint booth , glass polishing machine 2. Wall at back side and washroom. Covered shed from three sides.
161	Akshay Chemical	D-33	Phase-II	600 sq.m	Yes	No	Three sides are covered by shed.
162	Dhanvantari laboratory Pvt. Ltd.	W-140	Phase-II	680 sq.m	Yes	Yes	Some parts of one side and back side are covered by shed, ETP in batch wise operation, ETP consist of primary + Tertiary + evaporator ZLD unit. ETP permission is not taken.
163	Spark orgochem Pvt. Ltd.	W-141	Phase-II	680 sq.m	Yes	No	All marginal space is covered by shed and used for Engineering works storage and cylinders.
164	Iraxis Process Engineering Pvt. Ltd	W-136	Phase-II	680 sq.m	Yes	No	1. Cooling and chilling plant marginal space covered by shed and used for storage 2. ETP plant provided however not in operation. ETP permission is not taken.
165	Proxy Chem	W-161	Phase-II	680 sq.m	Yes	No	Transformer, DG sets. DG SET permission is not taken.
166	Arti pharma lab Ltd.	D-55, D-56, D-57, D-59, D-60	Phase-II	3840 sq.m	Yes	No	DG sets. DG SET permission is not taken.
167	Arti Pharamalab Ltd,	D-53	Phase-II	1000 sq.m	Yes	No	STP and Evaporator STP activated sludge process treated water re used in OS16 for gardening. ETP collection + Evaporator STP and ETP in operation batch wise, scrubber for process emission in operation DG sets. ETP & DG set permission is not taken.
168	Arti Pharamalab Ltd,	D-54	Phase-II	1000 sq.m	Yes	No	Hydrogen peroxyde tank, Cooling tower, vaccum trap three chemical storage, one water storage, two raw material storage two finished goods tanks. shed with storage of brigutte in front side shed and water tank an roof top brigutte.
169	Indo amains Ltd.	D-58& W-162	Phase-II	1400 sq.m	Yes	Yes	Storage of scrap, water tank, acid tank, temporary shed above, ETP, equipment, ETP consisting of primary treatment sludge drying, provided discharge to CETP. ETP in batch wise operation Scrubber to process initial provided in operation. ETP permission is not taken.
170	Moore Dyechem	W-165	Phase-II	680 sq.m	Yes	No	Shed and storage tank cooling tower Thermopac with stack 30meters ETP DG sets, ETP collection + nutilization + settling tank CETP discharge, PNG fired thermopac provided with stack of 30 mtrs. ETP in operation batch wise. ETP & DG set permission is not taken.
171	Solar raising Pvt. Ltd.	D-38	Phase-II	600 sq.m	Yes	No	Wall on one side , ramp shed, gas cylinder storage
172	Modern gas	W-170	Phase-II	680 sq.m	Yes	Yes	

173		Tejas Enterprises		W-149		Phase-II		680 sq.m		No		No		Closed	
SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	ILLEGAL ENCROACHMENT	OBSERVATION		REMARK							
						ADDITIONAL CONSTRUCTION									
174	Warchem biotec Pvt. Ltd.	W-144 & W-145	Phase-II	1360 sq.m	Yes	No	No	1. Shed , ETP, Storage Temporary shed on one side. machinery like sie Multi mill, Pan Mixer, Tray dryer, container storage DG sets, drums stored. ETP & DG set permission is not taken. 2. ETP consisting of equalization. Aeration MBR, filter, RO plant, Evaporator, ETP in operation batch wise. ETP permission is not taken.							
175	Wecaba Chemical	W-142	Phase-II	680 sq.m	Yes	No	No	Shed in marginal space storage of drums and material							
176	Ganesh Trades	D-49	Phase-II	1000 sq.m	Yes	No	Yes	Shed on roof top, marginal space is covered by shed and storage							
177	ALU-FIN	W-153	Phase-II	680 sq.m	Yes	No	No	Factory Closed, Shed in marginal space							
178	Vortex	B-3	Phase-II	2143 sqm	Yes	No	No								
179	SK Industries	TS-4& F-4	Phase-II	3427 sqm	No	No	No								
180	Chemstar	TS-5	Phase-II	3300 sqm	Yes	No	No	Rights side marginal space have thermopack and cool storage.							
181	ChaurEngineering Pvt. Ltd	TS-19	Phase-II	2747 sqm	No	No	No								
182	Hugo Pharm	TS-20	Phase-II	3360 sqm	Yes	No	No	Shed at backside marginal space and side space							
183	Excalibur Industry	F-41	Phase-II	931 sqm	Yes	No	No	Shed and working area in marginal space							
184	Sai Shraddha	W-203	Phase-II	357 sqm	Yes	No	No	W- Shed							
185	RAVI REFABRICATORS	W-201	Phase-II	178.5 sqm	Yes	No	No	Godown + Shed							
186	Welcome Industries	W-202	Phase-II	178.5 sqm	No	No	No	Closed							
187	Sarashi group	W-200	Phase-II	357 sqm	Yes	No	No	Godown+ Shed							
188	Oasis firms and Engineering services	W-204	Phase-II	357 sqm	Yes	No	Yes	Closed Shed							
189	Momaya capacitors	W-195	Phase-II	357 sqm	Yes	No	Yes	Additional construction shed and work area Machine work							
190	Durga Dyechem	W-197	Phase-II	178.5 sqm	Yes	No	Yes	Additional construction shed and work area Machine work							
191	Saniyot Biotech	W-198	Phase-II	178.5 sqm	Yes	No	Yes	Additional construction shed and work area Machine work							
192	Crystal Chemical	W-199	Phase-II	357 sqm	Yes	No	Yes	Additional construction shed and work area Machine work							
193	Swastik General Traders	W-193A	Phase-II	178.5 sqm	No	No	No	NIL							
194	Excullibur Industries	W-194	Phase-II	178.5 sqm	No	No	No	Closed During Visit							
195	Gaurav Industries	W-197 A	Phase-II	178.5 sqm	Yes	No	Yes	Additional construction shed and work area Machine work							
196	Pallavi Enterprises	W-192	Phase-II	357 sq.m	Yes	No	No	Additional construction shed and work area Machine work, Storage Tank, cooling Tower. Cooling Tower permission is not taken.							
197	A1 Arcweld LLP	W-211 (B)	Phase-II	357.00	No	No	No	NIL							

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
198	Sanjay Mestri	W-210	Phase-II	178.50 sq.m	Yes	Yes	Additional construction shed and work area Machine work
199	Varsha Electrical Products	W-209	Phase-II	178.50 sq.m	Yes	Yes	Additional construction shed and work area Machine work
200	M.K. Laminations Pvt.Ltd.	W-207	Phase-II	115.19sq.m	Yes	Yes	Additional construction shed and work area Machine work
201	Ino Analytical Laboratories	W-208	Phase-II	357sq.m	Yes	No	Additional construction shed and work area Machine work
202	Matoshree Enterprises	W-206	Phase-II	178.50 sq.m	Yes	Yes	Additional construction shed and work area Machine work
203	Atlas Printing inks	W-205	Phase-II	1071sq.m	Yes	Yes	Additional construction shed and work area Machine work
204	Samarth Paper & Board	C-2	Phase-II	6182 sq.m	No	No	Closed
205	Sunil Industries	TS-8	Phase-II	3150sqm	Yes	No	Goods storage drums and all & left margin packed front back and left margin used steel shed found with stairs
206	Sujata Textile Mills Pvt. Ltd.	C-1	Phase-II	3982sqm	No	No	Closed
207	Sujata	C-1 part	Phase-II	1946sqm	No	No	Closed
208	Sunil fabrics Pvt. Ltd	F-2	Phase-II	1350sqm	Yes	No	Storage in marginal space, ETP.ETP permission is not taken.
209	Alpic Engineering, (LaundretiesGramp Pvt. Ltd Sublette)	F-1	Phase-II	1410sqm	Yes	No	Machine work and DG sets. DG set permission is not taken.
210	Deep Laxmi	C-1/1	Phase-II	2250sqm	Yes	No	Shed and working area in open space
211	Bew Engineering Ltd.	FE-10	Phase-II	4560sqm	Yes	No	Cylinder Boiler in marginal space shed on terrace, Additional construction
212	Ecoplanet Resources LLP.	TS-13	Phase-II	2940sqm	No	No	Closed
213	M/S Maharaja Dyeing Pvt.Ltd.	TS-12	Phase-II	3652.5sqm	No	No	Closed
214	Connectwell Engineering Pvt. Ltd.	B-4 & B-5	Phase-II	2040sqm	Yes	No	Shed in backside marginal space, material storage,
215	Wellcraft design modular System pvt. Ltd.	A-4	Phase-II	1867sqm	Yes	No	Steel structure in right side marginal space, Powder coating unit in marginal space
216	Shaha nanaji raoji Dal mil	A-3	Phase-II	1263sqm	No	No	Nil
217	Print Shoppee	B-7	Phase-II	1041sqm	Yes	No	Storage in marginal space right side & back side
218	New resources Pvt. Ltd	A-11	Phase-II	2850sqm	Yes	No	Left and right side Storage in marginal space, working machine at left side marginal space
219	Fainger Engineering	B-9	Phase-II	2239sqm	Yes	No	Transformer at front margin packaging work machine and shed at backside margin
220	M/S Sigon Engineering Pvt.Ltd.	B-10	Phase-II	2514sqm	No	No	Closed
221	VNS Industries	A-8, A-9, A-10, A-8 Part	Phase-II	2704.05 sq.m	Yes	No	ETP, goods & Machine Storage. ETP permission is not taken.

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II/III	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
222	Dortmund Laboratories Pvt. Ltd.	A-1	Phase-II	1916sqm	Yes	No	Additional construction All side marginal space are utilized with machineries
223	M/S Radial Wire Ropes Pvt.Ltd.	TS-17	Phase-II	2233sqm	Yes	No	Crane, shed in marginal space
224	M/S Laxmi Feeds & Exports Pvt.Ltd.	TS-16	Phase-II	2511sqm	No	No	Closed
225	M/S Saraswati Silk Mills Pvt.Ltd.	TS-15	Phase-II	2510sqm	No	No	Closed
226	Autopack Machines Pvt. Ltd.	TS-18	Phase-II	2711sqm	No	No	Nil
227	R.J Shaha and company	A-5	Phase-II	1915sqm	No	No	Godown
228	Kalindi Engineering Industries	TS-11	Phase-II	2940sqm	No	No	Closed
229	Himedia	B-6	Phase-II	2701.50sqm	No	No	under Construction
230	Raviraj Knit processing pvt. Ltd.	F-34& F-35	Phase-II	1440 sq.m	Yes	Yes	Shed in marginal space
231	M/S Shree Mahabeer Dyeing & Printing Mills Pvt.Ltd.	F-36 Part	Phase-II	850sqm	Yes	yes	Closed
232	M/S Shree Mahabeer Dyeing & Printing Mills Pvt.Ltd.	F-37	Phase-II	953sqm	Yes	No	ETP plant at backside margine hopper bottom settling tank, carbon filter, sand filter under ground tank. ETP permission is not taken.
233	Arch pharma lab Ltd.	F-40	Phase-II	1974sqm	Yes	No	Shed at right side margin dry scrubber at left margin fire hydrant synthetic tank storage dispatch bay, empty drums, barrel storage at backside, connectivity to right margin closed and shed at left margin
234	Astec life science Ltd	F-39	Phase-II	1652sqm	Yes	No	ETP LDO lank scrabel. ETP permission is not taken.
235	SCR Electronics Pvt. Ltd	W-188	Phase-II	1071sqm	Yes	No	Shade and working area
236	Indo plastic	W-189	Phase-II	178.50sqm	Yes	Yes	Working area
237	M/S Jade Rubber Product Pvt.Ltd.	W-190	Phase-II	178.50 sq.m	Yes	Yes	Working area
238	M/S Jade Rubber Product Pvt.Ltd.	W-191	Phase-II	357 sq.m	Yes	Yes	Working area
239	Power More	W-186	Phase-II	178.50 sq.m	Yes	Yes	Working area
240	M/S Praveen Infotech & Engineers Pvt.Ltd.	W-180	Phase-II	357 sq.m	Yes	Yes	Working area
241	Tech Weld comparison	W-181	Phase-II	178.50 sq.m	Yes	Yes	Working area
242	Pek Print	W-182 A	Phase-II	178.50 sq.m	Yes	Yes	Working area

243	Bhavana chemical	W-183 B	Phase-II	357 sq.m	Yes	Yes	Working area
244	Nebula Biochem	W-185	Phase-II	178.50 sq.m	Yes	Yes	Working area
245	Phe-u- Mech Engineers	W-184	Phase-II	357 sq.m	Yes	Yes	Working area
246	Shree Industries	W-176	Phase-II	357 sq.m	Yes	Yes	Working area
247	Hermog Chemicals	W-175	Phase-II	357 sq.m	Yes	Yes	Working area (Service Center)
248	M/S Rohan Pigments Pvt.Ltd.	W-177	Phase-II	178.50 sq.m	Yes	Yes	W- Shed
SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
249	Vaishnavi Separation LLP	W-172,W-173,W-174	Phase-II	714 sq.m	Yes	Yes	W- Shed
250	Bioliiks (Subletee)	B-2/1	Phase-II	1832 sq.m	Yes	No	Storage of medical instruments
251	Sudarshan Synthetics	B-1/1	Phase-II	2553 sq.m	No	No	Closed
252	Sharda synthetics	B-1/2	Phase-II	1641 sq.m	Yes	No	Closed since 2019 ETP Constructed near right side compound wall and connected with boundary wall. ETP permission is not taken.
253	BKT Balkrishna Industries Ltd.	TS-1	Phase-II	2370 sq.m	Yes	No	DG sets scrap storage, both machinery scrap, steel structure at back side margin and raw material. DG set permission is not taken.
254	Aztek Processors Pvt. Ltd.	TS-2	Phase-II	2814 sq.m	No	No	Closed \ lock
255	Wood house designers Pvt. Ltd.	TS-23	Phase-II	2166 sq.m	Yes	No	Permanent structure, left side storage of plywood Machinery in backside margin, all side margin used steel structure at both side compressor, dust collector, back type both side, spiral stairs found
256	M/S Sharda Textile Mills India Pvt.Ltd.	C-3	Phase-II	8395 sq.m	No	No	Closed / Refunded to MIDC
257	CNG Pump	B-61	Phase-II	1200 sq.m	No	No	Nil
258	EM Press Today marketing LLP	B-62	Phase-II	500sq.m	No	No	under Construction
259	Ganesh Polychem Ltd.	TS-7	Phase-II	2440 sq.m	Yes	No	Manufacturing machine Etc. Reactor cooling tower effluent storage tank plant approval not show. Cooling Tower permission is not taken.
260	Pako Hindustan	TS-14	Phase-II	3550 sq.m	Yes	No	ETP at backside dust collector Bleaching machine at back and right side. ETP permission is not taken.
261	Sunil Dying	TS-8	Phase-II	3150 sq.m	No	No	Already covered 24.01.2025
262	Arch pharma lab Ltd.	C-21	Phase-II	7632 sq.m	Yes	No	process scrubber connected permanent pipe living DG set, Sand Filter. DG set permission is not taken.

263	Arch pharma lab Ltd.	C-22	Phase-II	8472 sq.m	Yes	No	right side ETP upto backside margine permanent ST back side.ETP permission is not taken.
264	Chardon Texchem	TS-24	Phase-II	2180 sq.m	Yes	No	Rights side margine have DG set oxygen storage bapuzer fornt margine hac oxygen storage tank. DG set permission is not taken.
265	Ujawal metal	T-9	Phase-II	2768 sq.m	No	No	under Construction
266		D3/1	Phase-II		No	No	Seems to be closed since long time gate is closed civil structure tank in defaulted condition
267	Sunil bleaching (Electronic Storage)	D3/2	Phase-II		Yes	No	Temp Shed and scrapy right side wpw chem at left side

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II/III	PLOT AREA (sqm)	OBSERVATION			REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION		
268	B. R. Sons	B-8	Phase-II	1267 sq.m	Yes	No	Temparty Shed left margine and material DG set at front margine machine compresso and working at backside RO plant at front side. DG set & Other permission is not taken.	
269	Binayak	F-32	Phase-II	800 sq.m	Yes	No	Stag Scrubber boiler	
270	Raviraj knit processor	F-34& F-35	Phase-II	1440 sq.m	Yes	No	Boiler stag air pollution scrubber & chimery	
271	Raviraj knit processor	F-36	Phase-II	4017 sq.m	Yes	No	Gas cylinder front margine all margines are completely used for manufacturing working and storage of material	
272	Aloke Alloys	A-7 & A-7 Part	Phase-II	2500 sq.m	Yes	No	All margins are used for working & storage, crap yard, Transformaer, cooling tower.Cooling Tower permission is not taken.	
273	Ameya Shredtch	F-33	Phase-II	720 sq.m	Yes	Yes	Permanent built up & Structure at left side margin machine at left margin working area at left margin manufacture machine testing area at left margin space left steel shed at back side margin	
274	Purnima Synthetics	W-179	Phase-II	357 sq.m	Yes	Yes	All margins are used as working area	
275	Avinash equipments	W-187	Phase-II	357 sq.m	No	No	Permanent closed, shed for at front side	
276	Triflip Engineering Pvt. Ltd.	W-12	Phase-II	1000 sq.m	Yes	No	Door shetter and shed in marginal space	
277	Nirmal Process Pvt. Ltd	W-9	Phase-II	1000 sq.m	Yes	No	Construction in back margin left margin shed and cladding in right margin	
278	Simran Technocraft India. Pvt. Ltd	W-7	Phase-II	1000 sq.m	Yes	No	Security cabin in marginal space not approved shed crane cladding	
279	Siton India. Pvt. Ltd	W-6	Phase-II	1000 sq.m	Yes	No	Side margin and roof cladding	
280	Sitson India. Pvt. Ltd.	W-4	Phase-II	1000 sq.m	Yes	No	Shed.	

281	Sitson India. Pvt. Ltd.	W-3	Phase-II	1000 sq.m	Yes	Yes	Shed and cladding in side margin and additional extra construction
282	Innovative label solution Pvt. Ltd.	W-2	Phase-II	1000 sq.m	Yes	No	G+2 shed
283	Simco International	W-01	Phase-II	1000 sq.m	No	No	
284	Paras Medical Agency	W-13	Phase-II	1000 sq.m	Yes	No	Patra Shed
285	Arena laborarities	W-14	Phase-II	1000 sq.m	Yes	No	Shed
286	Sitson India. Pvt. Ltd	W-15	Phase-II	1000 sq.m	Yes	No	Shed
287	Sitson India. Pvt. Ltd	W-16	Phase-II	1000 sq.m	No	No	
288	Sitson India. Pvt. Ltd	W-17	Phase-II	1000 sq.m	Yes	Yes	Construction labour shed
289	Mulay Flameproof Equipment Pvt. Ltd	W-18	Phase-II	1000 sq.m	Yes	No	Shed and Construction
290	Miteck System	W-19	Phase-II	1000 sq.m	Yes	No	Shed, Crain, Construction
291	Kalpana Boilers and Chemicals	W-20	Phase-II	1000 sq.m	Yes	No	Shed
292	Ponds Rubber Industries	W-21	Phase-II	1000 sq.m	Yes	Yes	Shed, Construction, Toilet & Store room
293	Runa Chemicals Pvt. Ltd.	W-23	Phase-II	1000 sq.m	Yes	No	Shed, cladding, dog shelter

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II/III	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
294	Siddhant Pipes & Tubes Pvt. Ltd.	W-24	Phase-II	1000 sq.m	Yes	No	Shed, Construction
295	Space Age chemical	B-26	Phase-II	810sqm	Yes	No	Closed, shed and toilets in marginal space
296	Dhananjay Engineering Pvt. Ltd	W-94	Phase-II	432sqm	Yes	Yes	Watchman cabin construction without plan approval, Additional construction done by owner
297	Synergy Mechanics Pvt. Ltd.	W-95	Phase-II	432sqm	Yes	No	Staircase and shed RCC structure in Backside margin
298	Synergy Mechanics Pvt. Ltd.	W-96	Phase-II	432sqm	Yes	No	Staircase and shed RCC structure in Backside Margin
299	Kamath Paints Pvt. Ltd.	W-93	Phase-II	486sqm	No	No	Nil
300	Vira industries Pvt. Ltd.	W-92	Phase-II	432sqm	Yes	No	RCC office in marginal space
301	Polychem Pvt. Ltd.	W-91	Phase-II	432sqm	Yes	No	Shed, cabin in margin
302	Santosh Enterprises	W-90	Phase-II	459sqm	Yes	No	Shed & Plinth in margin
303	Presice tools	W-89	Phase-II	432sqm	No	No	Closed under construction staircase
304	Maxwell Pvt. Ltd.	W-97	Phase-II	432sqm	No	No	
305	Innovative print pack Pvt. Ltd.	W-80	Phase-II	432sqm	Yes	Yes	Shed in marginal space toilets in marginal space, extension of shed
306	Sharma industries Pvt. Ltd.	W-81	Phase-II	432sqm	Yes	Yes	Shed in marginal space, toilet blocks in marginal Space
307	Pallavi Enterprises Pvt. Ltd.	W-82	Phase-II	432sqm	Yes	Yes	Boiler in side margin, shed in marginal space construction in marginal space

308	Sai prasad chemicals	W-83	Phase-II	432sqm	Yes	Yes	equipment in side margin
309	Sai prasad chemicals	W-83 part	Phase-II	247sqm	Yes	Yes	No side margin
310	Sepraion machine pvt. Ltd.	W-85	Phase-II	459sqm	Yes	Yes	Shed in margin, No fire hydrant
311	Raimerr Engineering corporation	W-87	Phase-II	432sqm	Yes	Yes	Steel structure in margin
312	Heran Engineering Pvt. Ltd.	W-88	Phase-II	465.75sqm	Yes	Yes	Shed
313	Naymukh metal Pvt. Ltd.	W-70	Phase-II	432sqm	Yes	Yes	Crain in marginal space
314	Pushpa water pvt. Ltd.	W-71	Phase-II	432sqm	Yes	Yes	Parking ext.
315	Sahyadri Engineering Pvt. Ltd.	W-72	Phase-II	432sqm	Yes	Yes	Shed and shop at marginal space, shed crane in marginal space cabin in marginal space, check 1st floor plan for additional construction
316	Bitreingds Engr works	W-73	Phase-II	432sqm	Yes	No	shed, crane in marginal space
317	Sitson India. Pvt. Ltd.	W-75	Phase-II	432sqm	No	Yes	Plan check for additional construction
318	Sitson India. Pvt. Ltd.	W-76	Phase-II	432sqm	Yes	No	Shed
319	Sitson India. Pvt. Ltd.	W-77	Phase-II	432sqm	Yes	No	Shed roofing
320	Sitson India. Pvt. Ltd.	W-78	Phase-II	432sqm	Yes	No	Shed roofing
321	Sitson India. Pvt. Ltd.	W-63	Phase-II	920 sq.m	Yes	No	MPCB Engineering and fabrication in marginal space No fire extinguisher

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					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
322	Proline design private Ltd.	W-62	Phase-II	1068 sq.m	Yes	No	Shed permanent room scraping in marginal space installation of paint booth Bhatti type booth in progress
323	Alfred Enterprises LLP	W-64	Phase-II	920 sq.m	Yes	No	Permanent structure shed, No fire extinguisher engineering fabrication and no marginal space
324	Gurudev Enterprises	W-59	Phase-II	920 sq.m	No	No	
325	Iritc Chemicals	W-67	Phase-II	920 sq.m	Yes	No	Storage of used discard, drug container in marginal space, which in category 33.3 hazardous waste, less fire extinguisher
326	Lapa chemical LLP	W-58	Phase-II	920 sq.m	Yes	No	Shed,
327	Amit Speciality chemical	W-68	Phase-II	920 sq.m	Yes	No	Finished goods storage in marginal space in MS drums and plastic containers
328	Rainbow paints	W-69	Phase-II	920 sq.m	Yes	No	Steel structure and valve marginal space covered.
329	Paras ram Puriya	W-103	Phase-II	920 sq.m	Yes	Yes	Mezzanine shed, heavy instrument in marginal space

330	Evys Pvt. Ltd.	W-102	Phase-II	920 sq.m	Yes	Yes	Marginal space observed cooling tower and two numbers exhaust ducts and production area and RND area and storage of goods are observed. No marginal space. Cooling Tower permission is not taken.
331	Neo power project pvt. Ltd.	W-104	Phase-II	920 sq.m	Yes	No	Plan and machinery such as reactor mixer electrolite storage tank stored in marginal space and backside and MT marginal space and either side. Temp shed in marginal space
332	Newreka Chemicals	W-105	Phase-II	920 sq.m	Yes	Yes	Shed mezzanine, storage of material such as iron powder openly in marginal space.
333	Ferrocold Industries	W-115	Phase-II	1020 sq.m	No	No	Shed, mixing and blender wessr existing and manufacturing operator in marginal space at back side also RO plant existing plant in marginal space
334	Pratullas Polymer	W-106	Phase-II	920 sq.m	Yes	No	Shed, crane, in marginal space and Engineering activity in marginal space
335	Everest Engineering Pvt. Ltd.	W-113	Phase-II	1025 sq.m	Yes	Yes	Shed and heavy machinery in marginal space, ETP, DG set cooling tower dust collector LDO sived boiler and stack in either side in marginal space .ETP, Cooling tower & DG set permission is not taken.
336	M/S. Saw Swift Industries	W-108	Phase-II	920 sq.m	Yes	Yes	Shed in all side marginal space
337	Renuka Enterprises	W-215	Phase-II	600 sq.m	Yes	No	
338	Indus industries	W-216	Phase-II	600 sq.m	No	No	
339	Think doors	W-217	Phase-II	600 sq.m	Yes	No	Sheds in all side marginal space and Electric rooms and storage
340	Hyundai services	W-218	Phase-II	600 sq.m	Yes	No	Sheds in all side marginal space and ETP in back side marginal space, Electric storage in marginal space. ETP permission is not taken.
341	Hilton Chemicals	W-212	Phase-II	510 sq.m	No	No	Under construction
342	Blue Ladder	W-213	Phase-II	510 sq.m	No	No	Under construction

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
343	Hilton Chemicals	W-212 part	Phase-II	500 sq.m	No	No	Under construction
344	Shrinivas Industries	W-219	Phase-II	476 sq.m	Yes	No	Shed in all side marginal space Storage room
345	Strugles company	B-20	Phase-II	887 sq.m	Yes	No	Shed in side marginal space
346	Sohan industries	W-128	Phase-II	920 sq.m	No	No	Under construction
347	Sohan industries	W-124	Phase-II	920 sq.m	Yes	No	Shed in front side
348	Sohan industries	W-124-2	Phase-II	915 sq.m	No	No	Under construction
349	Sohan industries	W-125	Phase-II	920 sq.m	No	No	
350	Sohan industries	W-121	Phase-II	920 sq.m	Yes	No	Partition terrace
351	Vimal Engineering	W-88-1	Phase-II	500 sq.m	No	No	

352	Metro Engineering company	W-118	Phase-II	933 sq.m	No	No	Under construction
353	Olympic Engineering	W-119	Phase-II	931 sq.m	Yes	No	Front side shed and terrace shed
354	Vedan Machine tools	W-120	Phase-II	930 sq.m	No	No	
355	Modern Industrial gases	W-170-1	Phase-II	1500 sq.m	Yes	No	Shed in all side marginal space Storage tank oxygen and nitrogen
356	Segul Industries	A-127-1	Phase-II		No	No	
357	K. R. Enterprises	B-22-2	Phase-II	2248 sq.m	Yes	Yes	Shed for storage in back side margin, shed on terrace
358	K. R. Enterprises	B-22-3	Phase-II		No	No	
359	Hulton Chemical	W-214	Phase-II	510 sq.m	Yes	Yes	Scrubber and primary ETP in marginal space. ETP permission is not taken.
360	Surishura Speciality Chemical Pvt. Ltd.	W-220	Phase-II	476 sq.m	Yes	No	Shed cooling tower, Boiler Stack in marginal space. Cooling Tower permission is not taken.
361	Brisk chemical Industries	W-221	Phase-II	476 sq.m	Yes	No	Primary ETP Boiler stack in shed. ETP permission is not taken.
362	Orgachem Industries	W-222	Phase-II	476 sq.m	Yes	No	Mixing vessels Loft area cooling tower, Cooling Tower permission is not taken.
363	Precision Engineering and Equipment manufacturing corporation	W-223	Phase-II	476 sq.m	Yes	No	Air compressor works, spare storage electric furniture depolishing machine, ETP.ETP permission is not taken.
364	SCR Electronics Pvt. Ltd	W-224	Phase-II	476 sq.m	Yes	No	Electrical pannel board manufacturing in marginal space and (ass and testing shed) Machine milling machine surface, garrage maecanic
365	Shree vighnahr Chemical Pvt. Ltd.	W-225	Phase-II	476 sq.m	Yes	No	Shed drum storage in marginal space cooling tower boiler stack in marginal space. Cooling Tower permission is not taken.
366	Omega	W-130	Phase-II	920 sq.m	Yes	No	Shed ETP cooling tower, boiler stack drum in marginal space
367	Chem Organization	W-122	Phase-II	970 sq.m	No	No	Closed
368	Indo Amines Ltd.	W-123	Phase-II	968 sq.m	Yes	No	Shed in marginal space
369	Unilab chemical and pharma	W-123-1	Phase-II	1200 sq.m	Yes	No	Temporary shed.
370	Beekay Pesticides Pvt. Ltd.	W-228	Phase-II	459 sq.m	No	No	Closed

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II/III	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCRoACHMENT	ADDITIONAL CONSTRUCTION	
371	Supra Chemicals	W-129	Phase-II	920 sq.m	Yes	No	Boiler , DG shed storage in marginal space. DG shed permission is not taken.
372	Omega fine chemical	W-130	Phase-II	920 sq.m	Yes	No	Boiler, ETP, Chiller shed in marginal space.ETP permission is not taken.

373	Sohan industries	W-131	Phase-II	920 sq.m	Yes	No	Shed in rear and left side marginal space
374	Omega fine chemicals	W-231	Phase-II	510 sq.m	Yes	No	Fuel tank in marginal space
375	Deccan Colonrunt	W-232	Phase-II	510 sq.m	No	No	Closed
376	Saptavarna colourntLtd.	W-230	Phase-II	770 sq.m	No	No	Closed
377	Amudan Chemicals	W-229	Phase-II	700 sq.m	No	No	Closed
378	Indoplast Ind.	W-98	Phase-II	432 sq.m	Yes	No	Shed in marginal space
379	Holam	W-99	Phase-II	432 sq.m	Yes	No	Boiler with stack and used and unused for chemical plastic drum, Shed.
380	Chemstar	W-100	Phase-II	432 sq.m	No	No	
381	Samuh Chemicals	W-101-1	Phase-II	432 sq.m	Yes	No	Two number of LDO fire boiler with separate stack . Existing in marginal space
382	Samuh Chemicals	W-101-2	Phase-II	220 sq.m	Yes	No	Two number of LDO fire boiler with separate stack .Existing in marginal space
383	Aceto	W-117	Phase-II	1160 sq.m	No	No	Closed
384	Aceto	W-116	Phase-II	1115 sq.m	No	No	Closed
385	Crystal India	W-114	Phase-II	1080 sq.m	Yes	No	Two stage scrubber, boiler stack raw material storage in marginal space.
386	Crystal india	W-111	Phase-II	962 sq.m	Yes	No	Two stage scrubber, boiler stack raw material storage in marginal space.
387	Crystal india	W-112	Phase-II	995 sq.m	Yes	No	Two stage scrubber, boiler stack raw material storage in marginal space, DG set marginal area raw material storage construction. DG set permission is not taken.
388	Thyron Electrical Pvt. Ltd.	W-107	Phase-II	920 sq.m	Yes	No	Shed in marginal space, construction
389	Evershine drug product	W-110	Phase-II	932 sq.m	Yes	No	Primary ETP operational in batch mode scrubber in operational storage area, boiler with stack. ETP permission is not taken.
390	ashvik Pharma	W-109	Phase-II	920 sq.m	Yes	No	Shed, DG set, Raw material storage, ETP operating, conditions in marginal space, as per reporter amalgamated work. ETP & DG set permission is not taken.
391	Ala Industries	W-10	Phase-II	1000 sq.m	Yes	No	Shed in marginal space
392	Orgamine chemicals	W-8	Phase-II	1000 sq.m	Yes	No	Used unused plastic chemical drums shed raw material in marginal space and DG sets. DG set permission is not taken.
393	Ruma Chemicals	W-11	Phase-II	1000 sq.m	Yes	No	Small scrap yard
394	Sokhi boiler Engineering	W-5	Phase-II	1000 sq.m	Yes	No	Marginal space shed, raw material Engineering and fabrication activity
395	Godrej Industries	W-61	Phase-II	920 sq.m	Yes	No	Shed in marginal space
396	Phonix Chemicals	W-65	Phase-II	920 sq.m	Yes	No	Twenty number of drum container shed and storage of HDPE drums

SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
					ILLEGAL ENCROACHMENT	ADDITIONAL CONSTRUCTION	
397	Durvash Rasayan	W-60	Phase-II	920 sq.m	Yes	No	Shed, cooling tower storage of used and unused HDPE chemical drums in marginal space. Cooling tower permission is not taken.
398	Manbro Pharma	W-66	Phase-II	920 sq.m	Yes	No	Storage in plastic drum, finished good storage in marginal space.
399	Oasis chemicals Ind.	W-57	Phase-II	920 sq.m	Yes	No	Shed in marginal space machine and raw material, cooling tower, containal plastic drums(HW) in marginal space. Cooling tower permission is not taken.
400	Colourtech	W-56	Phase-II	920 sq.m	Yes	No	Shed in marginal space. DG sets scrubber. DG set permission is not taken.
401	Yogita	W-55	Phase-II	920 sq.m	Yes	No	Shed construction in marginal space; HDPE plastic drums, used and unused.
402	Synthetics Dyes	W-86	Phase-II	432 sq.m	Yes	No	Dryer shed boiler with stack machineries cooling tower, ETP in operational in batch mode scrubber in marginal space. ETP permission is not taken.
SR. NO.	NAME OF FACTORY	ADDRESS- PLOT NO.	PH-I/II	PLOT AREA (sqm)	OBSERVATION		REMARK
403	Ambrosia Chemicals	W-84	Phase-II	357 sq.m	Yes	No	Chemical HDPE drums waste storage
404	Runa logistics	W-22	Phase-II	1000 sq.m	Yes	No	Shed in marginal space
405	Ayurchem	W-74	Phase-II	432 sq.m	Yes	No	Shed in marginal space, construction, boiler with stack storage of used and unused plastic drums raw material and finished good, primary ETP operational in batch mode. ETP permission is not taken.
406	Plyogrip Chemical	W-78	Phase-II	432 sq.m	Yes	No	LDO fire boiler stack storage of chemical HDPE drums stored in marginal space construction of shed and raw material in marginal space
407	Shree jyoti processors	B-25	Phase-II	3325 sq.m	No	No	Closed Unit
408	Metropolitan Exim chem	CFC-B	Phase-II	All	Yes	No	Shed in marginal space discarded container HDPE drums (HW) R247 reduction process is carried out in free space, scrub waste kept on Emergency fource way coal storage yard

409	Ridham Synthetic	B-23 & B-24	Phase-II	7452 sq.m	Yes	No	RO system Existing near compound wall, storage yard EPCS of boiler bag filter dust collector waste scrubber, maintenance shop raw material near compound wall inside industrial chemicals all marginal space is occupied.
410	Mohit Industries	B-21	Phase-II	2200.00 sq.m	No	No	Shed Transformer storage tank, D.G. Set, Stock of bags, Cooling tower. DG set & Cooling Tower permission is not taken.
411	Seagudal Chemicals Pvt.Ltd	W-127	Phase-II	920.00 sq.m	Yes	Yes	
412	Tekrensh Enng. Pvt.Ltd	W-226	Phase-II	1212.00 sq.m	Yes	Yes	
413	Sohan Industirs Pvt. Ltd	W-124,125,126	Phase-II	920.00 sq.m	Yes	Yes	No Pollution
414	Modern Industrial Gases Pvt.Ltd	W-170/1	Phase-II	680.00 sq.m	No	No	Storage Tank
415	Waghjal Enterprises	B-48	Phase-II	1500.00 sq.m	No	No	Blast
416	Mukesh Vennil Mehta	W-227	Phase-II	459.00 sq.m	No	No	Blast
417	Jaynt Furnishers Pvt.Ltd	CFC-A	Phase-II	13000.00 sq.m	Yes	Yes	Shed & Front
418	Cottor plant India Pvt.Ltd	B-22/1	Phase-II	4172.00 sq.m	No	No	
419	Sunil Fabrics Millis Pvt.Ltd	F-42	Phase-II	1301.00 sq.m	Yes	No	Storage tank ETP Scrubber in marginal space & used as godown. ETP permission is not taken.
420	Colour Tech Coating ndia Pvt.Ltd	A-2	Phase-II	1282.00 sq.m	Yes	No	Marginal Space is used for manufacturing
421	Rarefab Textiles Pvt.Ltd	TS-6	Phase-II	2670.00 sq.m	Yes	No	Marginal Space is used for manufacturing
422	M/s. Chaudhri Multispecialists Enng Pvt.Ltd	TS-3	Phase-II	1259.00 sq.m	Yes	No	Marginal Space is used for manufacturing
423	Chandrakanta Ramanlal Kasaliwal	W-196	Phase-II	357.00 sq.m	Yes	Yes	All Marginal Space is enclosed in shed

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

[Through Physical Hearing (with Hybrid Option)]

**ORIGINAL APPLICATION NO.108 OF 2022 (WZ)**

Nandakumar Waman Pawar & Anr.

Applicants

Versus

MIDC, through Chief Executive Officer & Ors.

Respondents

Date of hearing : 08.08.2024

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Mr. Zaman Ali, Advocate

Respondents : Ms. Manasi Joshi, Advocate for R-2/MPCB  
Mr. Aniruddha Kulkarni, Advocate for R-4/CPCB  
Mr. Saket Mone, Advocate for R-5/PP

**ORDER**

1. This matter is not on today's cause-list. On mentioning thereof by learned counsel Mr. Zaman Ali, representing the applicant, it is taken up for consideration. He has pressed this matter to be taken up on urgent basis, which was directed to be kept in abeyance by us vide our order dated 03.04.2024, directing the applicant to approach the Hon'ble Supreme Court and get the stay order vacated/clarified, which order was passed by the Hon'ble Supreme Court in Civil Appeal No. 2045-2046 of 2022 (M/s Vishal Fireworks Vs. District Magistrate, Palghar & Ors.), which had arisen out of the order dated 25.06.2021 passed by this Tribunal in Original Application No.134 of 2021 (though the mention of this O.A. is not in the order of the Hon'ble Supreme Court, but the parties have admitted about this fact).

2. The applicant has, in pursuance of our above mentioned order, sought clarification from the Hon'ble Supreme Court and an order is

passed on 19.07.2024 on I.A. No.126549 of 2024 filed in Civil Appeal No.2045-2046 of 2022 (supra) (copy of which is submitted by the learned counsel for the applicant along with his e-mail dated 07.08.2024 sent to this Tribunal) to the following effect :

*“IA No.126549/2024*

*The interim relief of stay granted by this Court on 1<sup>st</sup> April, 2022 will continue to operate till the final disposal of the appeals subject to modification that the interim relief will remain confined to the directions issued in paragraph Nos.14 and 15 of the impugned judgment. The other directions issued under the impugned judgment will have to be implemented. In view of this modification, the application is disposed of.”*

3. It is apparent from the above order that leaving paragraph Nos.14 and 15 of this Tribunal’s judgment dated 25.06.2021 passed in Original Application No.134 of 2021, rest of the directions issued in that judgment need to be implemented, which include the following directions :

*“16. We further direct that review be conducted at the highest level in the State to consider remedial steps. Hazardous activities need to be regulated in terms of quantity of material to be used in the process of hazardous activities, number of persons to be allowed to work and safeguards to be followed and monitoring compliance of such safeguards. Apart from the measures suggested by the Committee, there is also need for a study of the potential for accidental, occupational and environmental hazards from such activities in the State. The study may include number of units to be allowed, size of operation of such units, quantity of material to be used, siting criteria for location of the units, arrangement for fire management and health services. **Let such study be conducted by the Director of Industrial Safety in coordination with the State PCB and CPCB within three months and report submitted to the Chief Secretary, Maharashtra for further action. The Committee may take the assistance of any other experts/individual.***

*17. The State may also consider the measures suggested in the report of the Committee quoted earlier. The Chief Secretary,*

*Maharashtra may hold a meeting with all the concerned state holders, as identified by the Committee in the table in the report quoted above, titled 'Remedial Measures to Prevent Accidents', within one month, **After necessary deliberations, appropriate remedial measures be identified to avoid recurrence of such incidents in future. The same may be implemented through the District Magistrate or any other appropriate authority as per law, which may be overseen by the Chief Secretary. The State PCB may incorporate appropriate conditions in consents including prohibiting use of banned chemicals, compliance of 1989 and 1996 Rules. Further, mechanism to ensure taking of insurance policies covering risk to life and health of all workers and others likely to be affected by fire or other accidents. Mechanism may provide monitoring of compliance and stopping activities of units not following laid down sops and regulations. Substance of this order and regulatory measures may be published in local area in vernacular language for information of local inhabitants to facilitate information and compliance.***"

4. The learned counsel for the applicant has, during argument, orally submitted that a fresh Committee needs to be constituted in the case in hand with respect to ascertainment of illegal encroachment and additional construction undertaken by each of the Industries in Dombiwali Industrial Area Phase-I and Phase-II and that this Tribunal was of the view while passing the order dated 03.04.2024 in the present matter that for determination of this, a Committee needs to be constituted.

5. At that stage, it had come to light that the Principal Bench of this Tribunal had already constituted a Committee in O.A. No.134/2021 (supra), wherein proceeding were taken up suo motu, wherein a direction, quoted in paragraph No.16 above, was issued. The said direction relates to the entire State of Maharashtra, but in the case in hand, the applicant has approached us for seeking relief with respect to only industrial units

in Dombiwali Industrial Area Phase-I and Phase-II and not the entire State of Maharashtra. We deem it appropriate that since the Hon'ble Supreme Court has expressed its view that rest of the directions contained in paragraph Nos.16 and 17 of the judgment of this Tribunal, which are cited above, need to be implemented, which means now the study which was to be conducted by the Committee constituted for the purpose in O.A. No.134/2021 comprised members of Maharashtra Pollution Control Board, Central Pollution Control Board, Chief Fire Officer, Maharashtra Industrial Development Corporation (MIDC), Controller of Explosives, Additional/Joint Director of Industrial Safety and Health, Mumbai and it was chaired by the Director of Industrial Safety and Health.

6. We are of the view that the same Committee, which was constituted to conduct study in regard to subjects mentioned in paragraph No.16 of this Tribunal's judgment dated 25.06.2021, cited above, needs to also conduct study with respect to the illegal encroachment and additional construction undertaken by each of the industrial units in Dombiwali Industrial Area Phase-I and Phase-II and submit a report within a period of three months.

7. The said Committee shall be provided a copy of O.A. No.108/2022 along with all relevant documents by the Registry of this Tribunal forthwith.

8. The said Committee shall also give an opportunity of hearing to the applicant as well as respondents.

9. From the side of respondent No.2-MPCB, learned counsel Ms. Manasi Joshi has appeared.

10. From the side of respondent No.4-CPCB, learned counsel Mr. Anirudha Kulkarni has appeared.

11. From the side of respondent No.5-Project Proponent, learned counsel Mr. Saket Mone has appeared.
12. None has appeared from the side of respondent No.1-MIDC and respondent No.3-Directorate of Industrial Safety and Health though it is stated by the learned counsel for the applicant that he had served notice regarding this matter being taken up today by this Tribunal.
13. Put up this matter for next consideration on 03.01.2025.

**Dinesh Kumar Singh, JM**

**Dr. Vijay Kulkarni, EM**

August 08, 2024  
O.A. No.108/2022(WZ)  
npj

Item No.7

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

[Through Physical Hearing (with Hybrid Option)]

**ORIGINAL APPLICATION NO.108 OF 2022 (WZ)**

Nandakumar Waman Pawar & Ors.

... **Applicants**

**Versus**

Maharashtra Industrial Development Corporation & Ors.

... **Respondents**

Date of Hearing : 03.01.2025

**CORAM : HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicants : Mr. Zaman Ali, Advocate

Respondents : Mr. Hemal, Advocate holding for Mr. Akshay Karlekar,  
Advocate for R-1  
Ms. Manasi Joshi, Advocate with Ms. Pooja Natu, Advocate for R-2  
Ms. Arundhati Bramhe, Advocate along with Mr. Suresh Sharangdhar  
Joshi, Joint Director, Industrial Safety and Health, Kalyan for R-3  
Mr. Aniruddha Kulkarni, Advocate for R-4

**ORDER**

1. From the side of respondent No.3, learned counsel Ms. Arundhati Bramhe has appeared along with the Joint Director, Industrial Safety and Health, Kalyan, District Thane, who has submitted an affidavit dated 25.12.2024, wherein it is stated that this Tribunal, vide order dated 08.08.2024 passed in the present Original Application, had directed to conduct the study regarding illegal encroachments and additional constructions undertaken by the industrial units in Dombivali Industrial Area Phase 1 and Phase 2 and to submit report within three months. But in view of the order dated 25.06.2021 passed in Original Application No.134 of 2021, the purpose and scope of the Committee was different and that the work of conducting survey concerning the illegal encroachments and additional constructions still falls within the purview of respondent No.1 – MIDC. It is further mentioned that on formal discussions with the officers of the MIDC during meeting dated 12.12.2024, a survey regarding illegal

encroachments and additional constructions has already been undertaken by the MIDC. Hence, it is prayed that the Committee constituted in Original Application No.134 of 2021 may be exempted from the present work.

2. Copy of the aforesaid affidavit of respondent No.3 has not been served on the applicants and all other parties, as stated by their respective counsel. We direct learned counsel for respondent No.3 to provide a copy of the said affidavit to the applicants and all other parties.

3. From the perusal of aforesaid affidavit of respondent No.3, we find that the Joint Director of Industrial Safety and Health, Kalyan, which is a nodal agency of the Joint Committee, is shirking its responsibility by stating that the job in hand falls in the domain of MIDC only. We find that MIDC is also one of the members of the said Committee. Therefore, whatever assistance is needed by the Joint Director, Industrial Safety and Health from the MIDC can be had from MIDC and if any obstruction is created from the side of MIDC, then a specific order will be passed by us. As of now, nothing of that sort has happened. Therefore, we direct respondent No.3 to carry out the study/survey as directed earlier within a period of eight weeks and no further time would be granted therefor, as already, three months' time has been allowed to go waste. We direct that any assistance, which is required from the MIDC, shall be extended to the Joint Director, Industrial Safety and Health.

4. The terms and conditions mentioned in our earlier order shall remain as it is, which we reiterate that while conducting the survey/study of the site in question, hearing shall be given to the applicants and respondent No.5.

5. Put up this matter for next consideration on 05.03.2025.

**Dinesh Kumar Singh, JM**

**Dr. Vijay Kulkarni, EM**

January 03, 2025  
ORIGINAL APPLICATION NO.108 OF 2022(WZ)  
npj



## महाराष्ट्र शासन

### औद्योगिक सुरक्षा व आरोग्य संचालनालय

कामगार भवन, ५वा मजला, ब्लॉक-ई, सी-२०, वांद्रे-कुर्ला संकुल, वांद्रे(पूर्व), मुंबई - ४०० ०५१.  
दू.क्र.९१ २२ ३५००८४५४/९१ २२ ३५०८ २५०६/ ९१ २२ ३५१२ ८४८३/९१ २२ ३५१३ १५०३ /  
२६५७२५०४/०९/२२/५८, Email-dirdish.mum-mh@gov.in

दिनांक १०/०९/२०२५ रोजी संचालक, औद्योगिक सुरक्षा व आरोग्य, मुंबई यांचे दालनात मा. राष्ट्रीय हरित न्यायाधिकरण मूळ अर्ज क्रमांक १०८/२०२२ संबंधी बैठकीचे इतिवृत्त.

१. मा. राष्ट्रीय हरित न्यायाधिकरण मूळ अर्ज क्रमांक १०८/२०२२ मधील आदेशानुसार संचालक, औद्योगिक सुरक्षा व आरोग्य, महाराष्ट्र राज्य, मुंबई यांचे अध्यक्षतेखाली दिनांक ०३/०९/२०२५ रोजी डॉबिवली येथील एमआयडीसी फेज १ व फेज २ औद्योगिक क्षेत्रातील कारखान्यांमधील बेकायदा अतिक्रमण व अतिरिक्त बांधकाम यांचे सर्वेक्षणाबाबत बैठक पार पडली.

सदर बैठकीस खालील अधिकारी उपस्थित होते.

क्र.	नाव व पदनाम	विभाग
१	श्री. दिपक पोकळे, संचालक,	औद्योगिक सुरक्षा व आरोग्य, मुंबई
२	श्री. राम दि. दहिफळे, अपर संचालक	औद्योगिक सुरक्षा व आरोग्य, मुंबई.
३	श्री. सु.सा.जोशी, सहसंचालक,	औद्योगिक सुरक्षा व आरोग्य, कल्याण
४	श्री मिलिंद विष्णू ओगळे	सह मुख्य अग्निशमन अधिकारी म.औ.वि.म
५	श्री. एस. पी. आव्हाड,	महाराष्ट्र औद्योगिक विकास महामंडळ, डॉबिवली विभाग
६	श्रीमती व.अ. शिंदे	सहा. संचालक, औद्योगिक सुरक्षा व आरोग्य, कल्याण
७	श्रीमती श्रु. दा. जाधव	सहा. संचालक, औद्योगिक सुरक्षा व आरोग्य, कल्याण
८	श्री वनोज वि. गुरव	महाराष्ट्र औद्योगिक विकास महामंडळ, ठाणे
९	श्री राजेंद्र पाटील	केंद्रीय प्रदूषण नियंत्रण मंडळ, पुणे (ऑनलाइन माध्यम)
१०.	श्री राजेश द नांदगावकर	क्षेत्रिय अधिकारी म.प्र.नि.मं., कल्याण

२. सर्व प्रथम सह संचालक, औद्योगिक सुरक्षा व आरोग्य, कल्याण यांनी मा. राष्ट्रीय हरित न्यायाधिकरणमध्ये दाखल मूळ अर्ज क्रमांक १०८/२०२२ बाबत माहिती दिली. सदर प्रकरणात दिनांक ०३/०१/२०२४ रोजी मा. राष्ट्रीय हरित न्यायाधिकरण यांनी पारित केलेल्या आदेशान्वये मा. राष्ट्रीय हरित न्यायाधिकरण मूळ अर्ज क्रमांक १३४/२०२१मध्ये स्थापन करण्यात आलेल्या समितीमार्फत डोंबिवली औद्योगिक क्षेत्रातील कारखान्यांमध्ये असलेल्या बेकायदा अतिक्रमण व अतिरिक्त बांधकाम याविषयी सर्वेक्षण करण्याबाबत मा. न्यायालयाने आदेशित केले असल्याचे कळविले.
३. तदनंतर संचालक, औद्योगिक सुरक्षा व आरोग्य, मुंबई तथा समिती अध्यक्ष यांनी निर्देश दिले की औद्योगिक क्षेत्रातील बेकायदा अतिक्रमण व अतिरिक्त बांधकामाविषयी महाराष्ट्र औद्योगिक विकास महामंडळ विभागातील कायद्यातील किंवा नियमातील तरतुदीबाबत समितीस कार्यकारी अभियंता, महाराष्ट्र औद्योगिक विकास महामंडळ, डोंबिवली यांनी अवगत करावे.
४. कार्यकारी अभियंता, महाराष्ट्र औद्योगिक विकास महामंडळ, डोंबिवली यांनी सदर बैठकीत डोंबिवली औद्योगिक क्षेत्रात (फेज १ व फेज २) मध्ये सुमारे ८५० कारखाने महाराष्ट्र औद्योगिक विकास महामंडळ कार्यालयात नोंदणीकृत असलेबाबत माहिती दिली.
५. मा. राष्ट्रीय हरित न्यायाधिकरण यांनी मूळ अर्ज क्रमांक १३४/२०२१ मध्ये स्थापन करण्यात आलेल्या समितीतील सदस्यांसोबत महाराष्ट्र औद्योगिक विकास महामंडळाचे अधिकारी यांचे मार्फत डोंबिवली औद्योगिक क्षेत्रातील कारखान्यांमध्ये असलेल्या बेकायदा अतिक्रमण व अतिरिक्त बांधकाम यांचे सर्वेक्षण संयुक्तपणे करणेचे ठरविण्यात आले. त्याकरिता समितीतील सर्व सदस्य यांनी स्वतः किंवा त्यांचे प्रतिनिधी यांची नेमणूक करून त्याची माहिती समिती अध्यक्ष यांना द्यावी.
६. सदरचे सर्वेक्षण चार आठवड्यात पूर्ण करण्याचे ठरले. सदर सर्वेक्षण करिता नमुना तयार करणे बाबत बैठकीत चर्चा करण्यात आली सर्वानुमते सर्वेक्षणाकरता खालील प्रमाणे नमुना असावा असे समितीने ठरविले.

Sr no.	Name of factory	Address	Plot area in M <sup>2</sup>	Observation		Remark
				Illegal Encroachment	Additional construction	
1						

७. डोंबिवली औद्योगिक क्षेत्रातील कारखान्यांचे सर्वेक्षण करण्यापूर्वी मा. राष्ट्रीय हरित न्यायाधिकरण यांनी निर्देशित केल्याप्रमाणे याचिकाकर्ता व प्रतिवादी क्र.५ यांची सुनावणी घेणे योग्य राहिल असे मत श्री राजेंद्र पाटील, केंद्रीय प्रदूषण नियंत्रण मंडळ, पुणे यांनी मांडले.
८. त्या अनुषंगाने समितीचे अध्यक्ष यांचे मार्फत याचिकाकर्ता व प्रतिवादी क्रमांक ५ यांची दिनांक १४/०१/२०२५ रोजी सुनावणी घेण्यात येईल व तसे याचिकाकर्ता व प्रतिवादी क्रमांक ५ यांना ईमेल द्वारे कळविण्यात येईल असे ठरले.

सर्वांचे आभार व्यक्त करून बैठक समाप्त करण्यात आली.



(दिपक पोकळे)

संचालक,

औद्योगिक सुरक्षा व आरोग्य,

महाराष्ट्र राज्य, मुंबई

तथा

समिती अध्यक्ष.



महाराष्ट्र शासन

औद्योगिक सुरक्षा व आरोग्य संचालनालय,

सी-२०, ब्लॉक, ई-कामगार भवन, ५ वा मजला (पूर्व) वान्द्रे, वान्द्रे कुर्ला संकुल, मुंबई - ०५१ ४००.

दू. क्र. ध्व. २६५७२५०४/०९/२२/५८, Email:- dirdish.mum-mh@gov.in

Website- [www.mahadish.in](http://www.mahadish.in)

दिनांक १४/०९/२०२५ रोजी संचालक, औद्योगिक सुरक्षा व आरोग्य, मुंबई यांचे दालनात मा. राष्ट्रीय हरित न्यायाधिकरण मूळ अर्ज क्रमांक १०८/२०२२ संबंधी सुनावणीबाबतचे इतिवृत्त.

मा. राष्ट्रीय हरित न्यायाधिकरण यांनी मूळ याचिका क्रमांक १०८/२०२२ मध्ये दिलेल्या आदेशाप्रमाणे मूळ याचिका क्र. १३४/२०२१ मध्ये संचालक, औद्योगिक सुरक्षा व आरोग्य, महाराष्ट्र राज्य, मुंबई यांचे अध्यक्षतेखाली स्थापन झालेल्या समितीमार्फत महाराष्ट्र औद्योगिक विकास महामंडळ, डोंबिवली भागातील कारखान्यांमधील बेकायदेशीर अतिक्रमण व अतिरीक्त बांधकाम याविषयी सर्वेक्षण करण्याकरीता दिनांक ०३/०९/२०२५ रोजी मा. राष्ट्रीय हरित न्यायाधिकरण यांनी आदेश दिले आहेत. सदर समितीने याचिकाकर्ता व प्रतिवादी क्र. ५ यांना सुनावणी देण्याबाबत मा. राष्ट्रीय हरित न्यायाधिकरण यांनी दिनांक ०३/०९/२०२५ रोजी आदेश दिले आहेत. दिनांक १४/०९/२०२५ रोजी याचिकाकर्ता व प्रतिवादी यांची सुनावणी घेण्यात आली.

वरील नमूद आदेशाप्रमाणे-

अ. कल्याण अंबरनाथ मॅन्युफॅक्चरींग असोसिएशन चे अध्यक्ष श्री. राजू बैलूर, प्रतिवादी क्र. ५ यांची सुनावणी घेण्यात आली. त्यांचे म्हणणे खालीलप्रमाणे आहे.

१. मार्जिनल स्पेसमध्ये उत्पादन प्रक्रीया करत नाही.
२. कारखान्यात होणारे अपघात हे मार्जिनल स्पेसमधील अतिक्रमणामुळे होत नाहीत.
३. बेकायदेशीर बांधकाम हे कारखान्याच्या बाहेर आहे.

ब. श्री नंदकुमार वामन पवार, याचिकाकर्ता यांचे म्हणणे खालीलप्रमाणे आहे.

१. अपघात झाल्यास कारखान्यामध्ये बेकायदा अतिक्रमणामुळे अग्निशमन विभागाचे वाहन/रुग्णवाहीका कारखान्यात पोहचू शकत नाहीत, त्यामुळे कारखान्यातील बेकायदा अतिक्रमणाचे सर्वेक्षण करणे आवश्यक आहे.
२. सर्वेक्षण करण्याकरीता ड्रोनचाही वापर करता येऊ शकेल.

(दिपक पोकळे)

संचालक तथा समिती अध्यक्ष  
औद्योगिक सुरक्षा व आरोग्य,  
महाराष्ट्र राज्य, मुंबई.

॥मराठी पत्रव्यवहाराचे स्वागत आहे. मराठीतून पत्रव्यवहार करावा॥